

## ORISSA HIGH COURT

**FILING REPORT AS ON :10/03/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-ARBP/9925/2025	RANJITA NAIK VS NARAYAN NAIK	AMIT PRASAD BOSE VS	// ()	
2	D-ARBP/10071/2025	RANJITA NAIK VS NARAYAN NAIK	AMIT PRASAD BOSE VS	// ()	
3	D-BLAPL/7338/2025	PRATAP SINGH THAKUR VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	JONK /40 /2025 ()	AOD20240000391C202500014
4	D-BLAPL/7340/2025	GURUNATH DEBARPALLI VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	NARAYANPATNA /37 /2023 ()	AOR20220001558C202500050
5	D-BLAPL/7342/2025	BALAKRUSHNA SAHU VS STATE OF ODISHA	PREMRAJ GOUDA VS	MUNIGUDA /58 /2022 ()	AOR20220003157C202500003
6	D-BLAPL/7344/2025	SIBASANKAR MAHANTA VS STATE OF ODISHA	SARADA PRASAD DASH VS	RAIRANGPUR (RURAL) /8 /2025 ()	
7	D-BLAPL/7349/2025	AJAY ANCHAL @ AJAY KUMAR ANCHAL VS STATE OF ODISHA	UMAKANTA BARIK VS	BANDOMUNDA /225 /2024 ()	
8	D-BLAPL/7352/2025	BENUDHAR CHHOTARAY @ BITU VS STATE OF ODISHA	KULDEEP MOHANTY VS	INFOCITY PS /35 /2025 ()	AOD20240000012C202500046
9	D-BLAPL/7355/2025	ARUN BAG VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	MURIBAHAL /18 /2025 ()	
10	D-BLAPL/7358/2025	INDRA PRASAD PARIJA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	ORKEL /64 /2025 ()	
11	D-BLAPL/7359/2025	SIBA PRASAD JENA @ NARENDRA @ NARI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	KANTAMAL /68 /2023 ()	

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12	D-BLAPL/7360/2025	SUBRAT NAYAK VS STATE OF ODISHA	OM PRAKASH SARAN VS	ANGUL TOWN /231 /2015 () //	AOR20220000371C202500057
13	D-BLAPL/7361/2025 BLAPL/2736/2025	GOURANGA MANDAL VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	MATHILI /125 /2020 SPECIAL JUDGE,MALKANGIRI(Malkangiri ) TR/0000094/2020	
14	D-BLAPL/7364/2025	HEMANTA SUNDARA VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	ORKEL /64 /2025 () //	
15	D-BLAPL/7365/2025	BISWANATH MALLIK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA SADAR /64 /2025 () //	
16	D-BLAPL/7371/2025	CHHUABABU @ DHANANJAYA SAHU VS STATE OF ODISHA	JAGABANDHU SAHU VS	PADAMPUR /38 /2025 () //	
17	D-BLAPL/7373/2025	LAXMANA MALLIK VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	PADAMPUR /38 /2025 () //	AOR20220003344C202500013
18	D-BLAPL/7374/2025	MAHAMMED NAFEEES VS STATE OF ODISHA	HIMANSHU BHUSAN DASH VS	/ /0 () //	
19	D-BLAPL/7375/2025	MATRU PRASAD SETHY @ NANDA @ SETHI VS STATE OF ODISHA	JAGABANDHU SAHU VS	CYBER CRIME AND ECONOMIC OFFENCES, BALANGIR /1 /2025 () //	
20	D-BLAPL/7376/2025	DURYODHAN BADHEI @ PINCHU VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	PADAMPUR /38 /2025 () //	AOR20220003344C202500014
21	D-BLAPL/7377/2025	MADHABA KARNAL VS STATE OF ODISHA	JAGABANDHU SAHU VS	PADAMPUR /38 /2025 () //	
22	D-BLAPL/7378/2025	MAHENDRA KUMAR YADAV VS STATE OF ODISHA	HIMANSHU BHUSAN DASH VS	/ /0 () //	
23	D-BLAPL/7381/2025	ANIL KHOSLA	HIMANSHU BHUSAN DASH	RAYAGADA TOWN /421 /2024	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/7382/2025	MITU GOUDA	LAMBODOR ACHARI	BHANJANAGAR /720 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/7387/2025	BASUMATI PRADHAN	CHIRANJIB ROUT	KANIHA /193 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/7388/2025	RUNJHA DEHURY	CHIRANJIB ROUT	PALLAHARA /84 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/7391/2025	JALENDRA SAHU	GOURAV MOHANTY	DHARAKOT PS /64 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/7396/2025	SUDHIR PALAI @ SUDHIR KUMAR PALAI	ASIT KUMAR JENA	MALKANGIRI /322 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/7397/2025	NIRANJAN BISOI @ LANDA	ASIT KUMAR JENA	MALKANGIRI /322 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/7398/2025	SUJIT LUHA	SUDHANSU SEKAR DASH	BAUNISUNI /31 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/7400/2025	SURESH SAGARIA	ASIT KUMAR JENA	ORKEL /64 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/7402/2025	SUKRA HANTAL	JUGALA KISHORE PANDA	ORKEL /67 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/7405/2025	SK. RABIBUL	AMULYA RATNA PANDA	GOPALPUR /42 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/7406/2025	SURYAKUMAR S	JUGALA KISHORE PANDA	ORKEL /64 /2025	
		VS	VS	()	

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35	D-BLAPL/7407/2025	STATE OF ODISHA PANKAJ PRADHAN VS	AMULYA RATNA PANDA VS	// /0 ()	
36	D-BLAPL/7409/2025	STATE OF ODISHA SURAJ DIGAL VS	AMULYA RATNA PANDA VS	// KHAJURIPADA /35 /2025 ()	
37	D-BLAPL/7412/2025	STATE OF ODISHA KANHA PRADHAN @ PINKU VS	DEBIDUTTA MOHAPATRA VS	// LAXMISAGAR P.S. /164 /2024 ()	
38	D-BLAPL/7413/2025	STATE OF ODISHA PRAVAKAR DAS VS	SAMBEET PATTANAYAK VS	// NIMAPADA /28 /2023 ()	AOR20220001591C202500010
39	D-BLAPL/7414/2025	STATE OF ODISHA KUSHA NAG VS	GOKULANANDA SAHU VS	// PADAMPUR /38 /2025 ()	
40	D-BLAPL/7415/2025	STATE OF ODISHA PRASANT SAHOO @ PRASANTA SAHOO VS	PRADIPTA BEURA VS	// // ()	AOD20220004020C202500002
41	D-BLAPL/7416/2025	STATE OF ODISHA MAHADEBA KUMBHAR VS	GOKULANANDA SAHU VS	// JHARBANDH /11 /2025 ()	
42	D-BLAPL/7421/2025	STATE OF ODISHA KHAN ABU TAHIR VS	PRADIPTA BEURA VS	// MOTANGA /30 /2012 ()	AOD20220004020C202500001
43	D-BLAPL/7429/2025	STATE OF ODISHA LIPU RANA VS	JYOTIRMAYA SAHOO VS	// KHURDA MODEL /63 /2025 ()	
44	D-BLAPL/7432/2025	STATE OF ODISHA RAKESH ROUTA VS	JYOTIRMAYA SAHOO VS	// KODALA /13 /2025 ()	
45	D-BLAPL/7434/2025	STATE OF ODISHA SURENDRA VS UNION OF INDIA	RAMESH MAHARANA VS	// NCB BHUBANESWAR /6 /2021 ()	

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46	D-BLAPL/7436/2025	MEGHANAD PAHAN @ MEGHANADA PAHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHALLIKOTE /128 /2025 () //	
47	D-BLAPL/7438/2025	AMULYA KUMAR DAS VS STATE OF ODISHA	BISWORANJAN SWAIN VS	PIRAHAT P.S /23 /2025 () //	
48	D-BLAPL/7439/2025	BIKASH KUMAR JENA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	RANPUR /37 /2025 () //	
49	D-BLAPL/7443/2025	SAHADEV BHOI @ SAHADEBA BHOI @ BHUE VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BELPARA /71 /2022 () //	
50	D-BLAPL/7446/2025	KAILASH MAJHI VS STATE OF ODISHA	S.S.RAY (2) VS	GUDARI /94 /2024 () //	
51	D-BLAPL/7451/2025	ARMAN ALI VS STATE OF ODISHA	JAGAJIT PANDA VS	RAIRANGPUR TOWN /300 /2024 () //	
52	D-BLAPL/7455/2025	KAMALAKANTA PAL @ SONU VS STATE OF ODISHA	DILLIP KUMAR MOHANTY VS	MAHANGA /39 /2025 () //	
53	D-BLAPL/7456/2025	PRADIP SAHOO @ PRADEEP SAHOO VS STATE OF ODISHA	RAKESH BEHERA VS	MAHILA PS,SEC-3,ROURKELA /1 /2025 () //	
54	D-BLAPL/7457/2025	SUDHANSU TARIA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BOUDH /22 /2025 () //	
55	D-BLAPL/7461/2025	AJAYA KUMAR PRADHAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	/ /0 () //	
56	D-BLAPL/7463/2025	NATA @ NATBAR NAYAK VS STATE OF ODISHA	JAGAJIT PANDA VS	BISOI /83 /2024 () //	
57	D-BLAPL/7468/2025	KALEB GARADA	SUBODH KUMAR MOHANTY	KAKIRIGUMMA /3 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/7474/2025	DIBAKAR CHHATRIA	TARA PRASAD MOHAPATRA	LATHOR /172 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/7475/2025	MOHAN NAHAK	SANJIB KUMAR BHANJADEO	RAMBHA (KHALLIKOTE) /98 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-BLAPL/7476/2025	RAJESH KUMAR MOHANTY	TARA PRASAD MOHAPATRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-BLAPL/7479/2025	SATYAPRIYA PATEL @ KALIA	TARA PRASAD MOHAPATRA	KHAPRAKHOL /22 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-BLAPL/7480/2025	SRIDHAR BIDIKA	SUCHIT KUMAR NAYAK	PADMAPUR /123 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-BLAPL/7482/2025	KAMAL MALLICK @ LALU	ASHOK KUMAR SARANGI	JAJPUR SADAR /37 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-BLAPL/7485/2025	SUDHIR JENA	SIDDHARTH GOUTAM DAS	BEGUNIAPADA /532 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
65	D-BLAPL/7488/2025	SANJAY SWAIN	SANTOSH CHANDRA ATABUDHI	MOHANA /146 /2024	AOD20230000712C202500002
		VS	VS	()	
		STATE OF ODISHA		//	
66	D-BLAPL/7492/2025	KHAKAN HANSDA	JAYAKRISHNA MOHAPATRA	SULIAPADA /137 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
67	D-BLAPL/7494/2025	BUDHURAM SINGH	JAYAKRISHNA MOHAPATRA	BARIPADA SADAR /173 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
68	D-BLAPL/7497/2025	MANTU @ JOGESH CHANDRA NIAL	SITIKANT MISHRA	KOMNA PS /164 /2013	
		VS	VS	()	

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69	D-BLAPL/7498/2025	STATE OF ODISHA SAMEER KUDEI VS	JAGABANDHU SAHU VS	// PADAMPUR /19 /2025 ()	
70	D-BLAPL/7499/2025	STATE OF ODISHA SMRUTI RANJAN SWAIN VS	SABYASACHI MISHRA VS	// CAPITAL P.S. /37 /2025 ()	
71	D-BLAPL/7500/2025	STATE OF ODISHA UMESH KUMAR RAMANI VS	SOUMYA RANJAN DAS VS	// BANDOMUNDA /256 /2024 ()	
72	D-BLAPL/7501/2025	STATE OF ODISHA PRASANTA RAITA VS	AMIT BISWAL VS	// GARABANDHA /54 /2022 ()	
73	D-BLAPL/7502/2025	STATE OF ODISHA UMESH KUMAR RAMANI VS	SOUMYA RANJAN DAS VS	// JHIRPANI P.S. /180 /2024 ()	
74	D-BLAPL/7504/2025	STATE OF ODISHA UMESH KUMAR RAMANI VS	SOUMYA RANJAN DAS VS	// SECTOR-7 /243 /2024 ()	
75	D-BLAPL/7505/2025	STATE OF ODISHA UMESH KUMAR RAMANI VS	SOUMYA RANJAN DAS VS	// SECTOR-3 /282 /2024 ()	
76	D-BLAPL/7506/2025	STATE OF ODISHA MAHENDRA HATI VS	AKSHAYA KUMAR SAHOO VS	// SPL.TASK FORCE /4 /2025 ()	
77	D-BLAPL/7507/2025	STATE OF ODISHA DANDADHAR KISAN VS	AKSHAYA KUMAR SAHOO VS	// REAMAL /24 /2025 ()	
78	D-BLAPL/7508/2025	STATE OF ODISHA UMESH KUMAR RAMANI VS	SOUMYA RANJAN DAS VS	// JHIRPANI P.S. /182 /2024 ()	
79	D-BLAPL/7509/2025	STATE OF ODISHA UDHABA BINDHANI VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// GOCHHAPADA /154 /2024 () //	

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80	D-BLAPL/7510/2025	UMESH KUMAR RAMANI VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	SECTOR-3 /284 /2024 () //	
81	D-BLAPL/7511/2025	UMESH KUMAR RAMANI VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	JHIRPANI P.S. /181 /2024 () //	
82	D-BLAPL/7512/2025	UMESH KUMAR RAMANI VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	SECTOR-3 /291 /2024 () //	
83	D-CMP/9851/2025	BALADEV TARAI VS RATNAKAR JENA	LINGARAJ SARANGI VS	// () //	
84	D-CMP/9881/2025	SANWARMAL MODI VS SHYAMSUNDAR MODI	BIBHUTI BHUSAN MISHRA 2 VS	// () //	AOD20240000951C202500003
85	D-CMP/9922/2025	SAMPURNANANDA MISHRA VS GANDHARBA MAHABHOI	RAMDAS ACHARY VS	// () //	
86	D-CMP/9956/2025	PATEL MAHANTA VS JOGESWAR MAHANTA	SAILESH CHANDRA SAMANTARAY VS	// () //	
87	D-CMP/9969/2025	MAMATAMAYEE JENA@DAS VS DEBENDRA JENA	SARAT CHANDRA MEKAP VS	// () //	
88	D-CMP/9995/2025	ANAGA MANJARI MOHANTY VS SISIR BALA DAS	LAKSHMAN MISHRA VS	// () //	
89	D-CMP/10041/2025	JYOTSNAMAYEE SATAPATHY VS MINATI RAY	PRABIN DAS VS	// () //	
90	D-CMP/10074/2025	SUCHITRA MITAL VS AMRITA KAUR SIDHU	TUSAR KUMAR MISHRA VS	// () //	
91	D-CONTC/9796/2025	MINARANI MOHANTY	GAJENDRANATH ROUT	//	AOR20220004106C202500027

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		VS	VS	()	
92	D-CONTC/9818/2025	JYOTIRANJAN MISHRA,DIRECTOR ELEMENTARY EDUCATION,ODISHA	ADV	//	AOR20220001535C202500044
		JAGANNATH PRASAD BAURI	ADV	//	
		VS	VS	()	
93	D-CONTC/9819/2025	PARUL PATWARI COLLECTOR AND DISTRICT MAGISTRATE RAYAGADA	ADV	//	AOR20220001535C202500045
		GADADHAR KUNAR	ADV	//	
		VS	VS	()	
94	D-CONTC/9821/2025	JUGAL KISHORE KUMAR BANOTH, INSPECTOR GENERAL OF POLICE,(PERSONNEL),ODISHA	ADV	//	AOR20220001535C202500046
		RAJKISHORE NAIK	ADV	//	
		VS	VS	()	
95	D-CONTC/9824/2025	JUGALKISHORE KUMAR BANOTH INSPECTOR GENERAL OF POLICE(PERSONNEL)ODISHA	ADV.	//	
		BISWANATH DALEI	ADV.	//	
		VS	VS	()	
96	D-CONTC/9848/2025	SUNIT PANDIT,IAS	ADV	//	AOR20250000149C202500007
		MANI PRASAD SAMANTA	ADV	//	
		VS	VS	()	
97	D-CONTC/9864/2025	AMRITA PATTNAIK, DISTRICT EDUCATION OFFICER, GANJAM	ADV	//	AOD20220003315C202500021
		GAYATREE SAHOO	ADV	//	
		VS	VS	()	
98	D-CONTC/9865/2025	PRITIBALA RANA, ADDITIONAL TAHASILDAR-CUM-MUTATION OFFICER,GANIA	ADV	//	AOR20250000149C202500008
		AKSHYA KUMAR BEHERA	ADV	//	
		VS	VS	()	
99	D-CONTC/9866/2025	AMRITA PATTNAIK, O.E.S-I, DISTRICT EDUCATION OFFICER, GANJAM.	ADV	//	AOD20220003315C202500020
		BHUBANESWAR NAYAK	ADV	//	
		VS	VS	()	
100	D-CONTC/9894/2025	ASIS KUMAR PAL, DIVISIONAL MANAGER, LIC OF INDIA (P AND GS), BBSR.	ADV	//	AOR20220001611C202500021
		BHARAT CHANDRA NAYAK	ADV	//	
		VS	VS	()	
101	D-CONTC/9902/2025	SATYABRATA SAHU, IAS SECY, REVENUE AND DISASTER MANAGEMENT DEPTT.	ADV.	//	
		PARESH CHANDRA TARAI	ADV.	//	
		VS	VS	()	
102	D-CONTC/9904/2025	SOMANATH PRADHAN,TAHASILDAR,BALIAPAL,BALASORE	ADV	//	AOR20220001611C202500022
		BHIKARI CHARAN SAMAL	ADV	//	
		VS	VS	()	

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103	D-CONTC/9910/2025	SATYABRATA SAHU, IAS, SECY, REVENUE AND DISASTER MANAGEMENT DEPTT. SHREE SHREE KAPILAMUNI SATCHETAN SHIKSHYAKENDRA		//	
		VS		0	
104	D-CONTC/9911/2025	BHARTUHARI BHUYAN,REMUNA TAHASILDAR,BALASORE RASMITA PARIDA	ADV.	//	
		VS	VS	0	
105	D-CONTC/9914/2025	BHATRUHARI BHUYAN,TAHASILDAR,REMUNA,BALASORE SAMRAT KUMAR SAHU	ADV.	//	
		VS	VS	0	
106	D-CONTC/9916/2025	SANJAY KUMAR SINGH,IAS DR.SWARNALATA PARIDA	SANGRAM JENA	//	
		VS	VS	0	
107	D-CONTC/9918/2025	ARVIND AGRAWAL, IAS KEDARASWAR BARIK	SANGRAM JENA	//	
		VS	VS	0	
108	D-CONTC/9921/2025	SHALINI PANDIT, IAS URMILA DHALL	ADV.	//	
		VS	VS	0	
109	D-CONTC/9924/2025	SHALINI PANDIT, IAS KALIKA JENA	RAMESH CHANDRA SWAIN	//	
		VS	VS	0	
110	D-CONTC/9928/2025	ARVIND AGRAWAL, IAS JYOSHNAMEYEE PANIGRAHI	ADV.	//	
		VS	VS	0	
111	D-CONTC/9932/2025	GIRISH S.N.,IAS JYOTSHNAMEYI BHOKTA	ADV.	//	
		VS	VS	0	
112	D-CONTC/9936/2025	GIRISH S.N.,IAS HARBINDER SINGH DEENGRA	PRANAB KUMAR SAMANTRAY	//	
		VS	VS	0	
113	D-CONTC/9938/2025	ASUTHOSH KULKARNI,IAS HARBINDER SINGH DEENGRA	PRANAB KUMAR SAMANTRAY	//	
		VS	VS	0	
		ASHUTHOSH KULKARNI,IAS		//	

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114	D-CONTC/9942/2025	KALPANA PRADHAN VS GIRISH S.N.,IAS	ADV. VS	// ()	
115	D-CONTC/9946/2025	ANUP KUMAR PATRA VS SUBRATA SATAPATHY,IAS	ADV. VS	// ()	
116	D-CONTC/9949/2025	GOPAL SINGH VS SHALINI PANDIT, IAS	SATYABRATA MOHANTY (1) VS	// ()	
117	D-CONTC/9957/2025	KRISHNA CHANDRA SAHOO VS CHANDRA SEKHAR PADHI,ENGINEER-IN-CHIEF,WATER RESOURCES,HEADS OF DEPARTMENTS ROADS,BBSR,KHURDA	ADV. VS	// ()	
118	D-CONTC/9958/2025	MINAKSHI SINGH VS SUBHA SARMA,IAS	ADV. VS	// ()	
119	D-CONTC/9967/2025	MAHADEB BEHERA VS DR. SANTOSH KUMAR ROUT,OES,DISTRICT EDUCATION OFFICER,CUTTACK	JYOTIRANJAN KAR VS	// ()	
120	D-CONTC/9980/2025	SITA DEVI @SITA MAHAPATRA VS PARAMESWAR FUNKAL,GENERAL MANAGER,E.CO.RAILWAY,RAIL VIHAR,CHANDRASEKHARPUR,BBSR,KHORDHA	ADV. VS	// ()	
121	D-CONTC/9982/2025	RAMAKINKAR SINGH VS SINDHUSUTA PATRA, TAHASILDAR,KHARIAR,NUAPADA	C. ANANDA RAO VS	// ()	AOD20250000195C202500003
122	D-CONTC/10025/2025	PRITI PIYUSHA DAS VS MANOJ KUMAR AHUJA,IAS	ADV. VS	// ()	
123	D-CONTC/10029/2025	GOURI DEI VS SANTOSH KUMAR ROUT,DISTRICT PROJECT CO-ORDINATOR,SSA,CUTTACK	AMIT PRASAD BOSE VS	// ()	
124	D-CONTC/10035/2025	ANUPAMA MISHRA VS SHALINI PANDIT, IAS	ADV. VS	// ()	
125	D-CONTC/10039/2025	PANCHANANA MOHANTA	ADV.	//	

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		VS	VS	0	
126	D-CONTC/10043/2025	PURNA CHANDRA SETHY,DISTRICT EDUCATION OFFICER,MAYURBHANJ RAMAKANTA SWAIN	ADV.	//	
		VS	VS	0	
127	D-CONTC/10044/2025	MANORANJAN MALLICK,IAS RANUBALA PARIDA	ADV.	//	
		VS	VS	0	
128	D-CONTC/10047/2025	DEBASIS ROUT,OAS DAYANIDHI SWAIN	ADV.	//	
		VS	VS	0	
129	D-CONTC/10050/2025	DEBASIS ROUT,OAS LAXMIKANTA BISWAL	ADV.	//	
		VS	VS	0	
130	D-CONTC/10052/2025	BHABATOSH MALLICK,OAS BIKRAM SAHU	ADV.	//	
		VS	VS	0	
131	D-CONTC/10056/2025	KALI PRASANNA MOHAPATRA,DIRECTOR,HIGHER EDUCATION DEPARTMENT,BBSR,KHURDA SABITRI MOHANTY	AMIT PRASAD BOSE	//	
		VS	VS	0	
132	D-CONTC/10063/2025	NIRLIPTA MOHANTY,OAS KISHORE CHANDRA MAJHI	SUBHADUTTA ROUTH	//	
		VS	VS	0	
133	D-CONTC/10067/2025	ARAVIND AGARWAL,IAS MAHLAR RAGINI PRADHAN	TANMAY MISHRA	//	
		VS	VS	0	
134	D-CONTC/10073/2025	GIRISH S.N.,IAS KUMUDA CHANDRA NAYAK	BIJAYALAXMI SAHOO	//	
		VS	VS	0	
135	D-CONTC/10077/2025	SHALINI PANDIT,COMM-CUM-SECRETARY,SCHOOL AND MASS EDUCATION DEPT.,BBSR,KHURDA SAROJ KUMAR PATTANAIK	BIJAYALAXMI SAHOO	//	
		VS	VS	0	
136	D-CONTC/10080/2025	SHALINI PANDIT,COMM-CUM-SECRETARY,SCHOOL AND MASS EDUCATION DEPARTMENT,BBSR,KHURDA BIJAY KUMAR MOHAPATRA	PRABHAT KUMAR SAHOO	//	
		VS	VS	0	

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137	D-CONTC/10081/2025	DATTATRAYA BHAUSAHEB SHINDE,IAS ABHIMANYU NAYAK VS	BIJAYALAXMI SAHOO VS	// // 0	
138	D-CONTC/10082/2025	SHALINI PANDIT, COMMNR. CUM SECY., S AND ME DEPT., BBSR SRINIBAS BEHERA VS	PRAVAT KUMAR PANDA VS	// // 0	
139	D-CONTC/10083/2025	SHALINI PANDIT, COMMISSIONER-CUM-SECRETARY BINOD KUMAR SAHOO VS	BIJAYALAXMI SAHOO VS	// // 0	
140	D-CONTC/10086/2025	SHALINI PANDIT, COMMNR. CUM SECY., S AND ME DEPT., BBSR ADHIKARI PANDA VS	BIJAYALAXMI SAHOO VS	// // 0	
141	D-CONTC/10087/2025	SHALINI PANDIT, COMMNR. CUM SECY., S AND ME DEPT., BBSR NIRAJAKANTA PRADHAN VS	BIJAYALAXMI SAHOO VS	// // 0	
142	D-CONTC/10088/2025	SHALINI PANDIT, COMMNR. CUM SECY., S AND ME DEPT., BBSR UMA GOUD VS	ADV. VS	// // 0	
143	D-CONTC/10089/2025	ANU GARG, I.A.S. KODANDA DORA VS	ADV. VS	// // 0	
144	D-CONTC/10090/2025	ANU GARG, I.A.S. MURALIDHAR BHOI VS	ADV. VS	// // 0	
145	D-CONTC/10091/2025	ANU GARG, I.A.S. DHARMU GOUD VS	ADV. VS	// // 0	
146	D-CONTC/10092/2025	ANU GARG, I.A.S. RAMA CHANDRA SAHOO VS	MANORANJAN PADHI VS	// // 0	
147	D-CRLA/7347/2025	SIRSENDU KUMAR DASH, B.M., ODISHA GRAMYA BANK, NAYAGARH BISHNUPADA MALLICK VS STATE OF ODISHA	ANIRUDHA DAS VS	// // 0 0	UMERKOTE /49 /2023

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148	D-CRLA/7369/2025	MARIAPPAN KANDASAMY @ M.KANDASAMY VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	ABHAYACHANDPUR /8 /2020 () //	
149	D-CRLA/7423/2025	SUDHANSU SEKHAR BEHERA VS STATE OF ODISHA	SAUBHAGYA KETAN NAYAK VS	NIMAKHANDI /24 /2025 () //	AOR20220001207C202500030
150	D-CRLA/7424/2025	ANTARYAMI KABAT VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	BERHAMPUR /69 /2020 () //	AOR20220003422C202500023
151	D-CRLA/7425/2025	RABINDRA BEHERA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	GANIA /84 /2022 () //	
152	D-CRLA/7470/2025	CHHOTRAY MUNDA VS STATE OF ODISHA	SUSAMA RANI SAHOO VS	TURUMUNGA /20 /2021 () //	
153	D-CRLLP/7487/2025	LINGARAJ MOHANTY VS KRUSHNA CHANDRA BEHERA @ TULA	ALOK KUMAR PANDA VS	MALGODOWN /48 /2024 () //	
154	D-CRLMC/7339/2025	MANMOHAN SAHOO VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	CANTONMENT ROAD /13 /2025 () //	AOR20220001558C202500051
155	D-CRLMC/7356/2025	PAPUA@PITABAS MALIK VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	KENDRAPARA SADAR /415 /2022 () //	
156	D-CRLMC/7366/2025	SUBBRAT NAYAK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	AUL /228 /2015 () //	
157	D-CRLMC/7370/2025	SATYA SUNA VS STATE OF ODISHA	BIKRAM CHANDRA GHADAI VS	KHARIAR /55 /2022 () //	
158	D-CRLMC/7379/2025	KHANA @ CHARAN JENA VS STATE OF ODISHA	MOHENDRA DALAI VS	CHANDANPUR /65 /2010 () //	
159	D-CRLMC/7393/2025	GIRIJA SANKAR MISHRA	LINGARAJ SARANGI	//0	

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		VS	VS	()	
160	D-CRLMC/7394/2025	SASHI SEKHAR RAY TANGU@GOPINATH PARIDA	KABIRAJ PRADHAN	TANGI (KHURDA) /263 /2016	
		VS	VS	()	
161	D-CRLMC/7399/2025	STATE OF ODISHA D.RAIDU	LAMBODOR ACHARI	BHANJANAGAR /154 /2017	
		VS	VS	()	
162	D-CRLMC/7403/2025	STATE OF ODISHA RANJAN KU. SAHU	RAMDAS ACHARY	MAHILA PS,SEC-3,ROURKELA /73 /2015	
		VS	VS	()	
163	D-CRLMC/7417/2025	STATE OF ODISHA ALEKHA KUMAR SAHU@ALEKHA SAHU	JUGALA KISHORE PANDA	ANGUL TOWN /113 /2006	
		VS	VS	()	
164	D-CRLMC/7420/2025	STATE OF ODISHA BISWARANJAN SUNANI	JUGALA KISHORE PANDA	SINAPALI /23 /2025	
		VS	VS	()	
165	D-CRLMC/7428/2025	STATE OF ODISHA PANKAJ KUMAR KHEMUNDU	DIPTI RANJAN BHOKTA	SUNABEDA /200 /2024	
		VS	VS	()	
166	D-CRLMC/7433/2025	STATE OF ODISHA SANINGA MAJHI	SIDHARTHA SANKAR RAY 2	PADMAPUR /100 /2019	
		VS	VS	()	
167	D-CRLMC/7437/2025	STATE OF ODISHA AJAY KUMAR NATH	AJAYA KUMAR PRADHAN	RAJKANIKA /178 /2019	
		VS	VS	()	
168	D-CRLMC/7440/2025	STATE OF ODISHA GAJENDRA KUMAR NAYAK	SOUBHAGYA SUNDAR DAS	/ /0	
		VS	VS	()	
169	D-CRLMC/7442/2025	BHANUMATI BETAL BHAIKAVABHATLA KAMESWAR RAO	BIKRAM KESHARI MOHANTY	RAYAGADA TOWN /35 /2025	
		VS	VS	()	
170	D-CRLMC/7460/2025	STATE OF ODISHA HARSH SINGH	PABITRA KUMAR NAYAK	EOW,BHUBANESWAR /1 /2021	
		VS	VS	()	

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171	D-CRLMC/7465/2025	STATE OF ODISHA NILAMANI KAR VS PRAMOD KUMAR SETHY	SUJATA JENA VS	// /0 ()	
172	D-CRLMC/7469/2025	DIBENDU PRASAD SAHU @ DIBYENDU PRASAD SAHU VS STATE OF ODISHA	KOPAL KRUSHNA MOHANTY VS	// ANGUL SADAR PS /470 /2022 ()	
173	D-CRLMC/7472/2025	DIBENDU PRASAD SAHU @ DIBYENDU PRASAD SAHU VS STATE OF ODISHA	KOPAL KRUSHNA MOHANTY VS	// ANGUL SADAR PS /472 /2022 ()	
174	D-CRLMC/7478/2025	DIBENDU PRASAD SAHU @ DIBYENDU PRASAD SAHU VS STATE OF ODISHA	KOPAL KRUSHNA MOHANTY VS	// BANTALA /178 /2023 ()	
175	D-CRLMC/7481/2025	DIBENDU PRASAD SAHU @ DIBYENDU PRASAD SAHU VS STATE OF ODISHA	KOPAL KRUSHNA MOHANTY VS	// NALCO /68 /2023 ()	
176	D-CRLMC/7489/2025	GAURI SHANKAR SAHU VS STATE OF ODISHA	JAYADEBA BEHERA VS	// /0 ()	
177	D-CRLMP/7362/2025	SANDEEP KUMAR SAHOO VS STATE OF ODISHA	SAROJ KUMAR MISHRA VS	// /0 ()	
178	D-CRLMP/7372/2025	HARISA KHATUN VS STATE OF ODISHA	KARUNAKAR GAYA VS	// /0 ()	
179	D-CRLMP/7384/2025	HIMANSHU PATEL VS STATE OF ODISHA	BHOJARAJ SETH VS	// /0 ()	
180	D-CRLMP/7390/2025	BASANTA MUDULI VS STATE OF ODISHA	SAMBIT SAMAL VS	// /0 ()	AOR20220002374C202500041
181	D-CRLMP/7427/2025	SUNIL KUMAR PANDA VS STATE OF ODISHA	SHAKTI DATTA TRIPATHY VS	// /0 ()	

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182	D-CRLMP/7464/2025	PANKAJA MEHER VS STATE OF ODISHA	AMITABH MISHRA VS	// 0 //	
183	D-CRLMP/7484/2025	JUGMAJYOTI PANDA VS STATE OF ODISHA	SACHIDANANDA DAS VS	// 0 //	
184	D-FAO/10078/2025	BINAPANI GILL VS UNION OF INDIA	KARUNAKAR DAS VS	// 0 //	
185	D-ITA/9951/2025	PAHANAWA ASSOCIATES PVT.LTD., BBSR VS JOINT COMMNR. OF INCOME TAX, BBSR	SAROJ KUMAR PARIDA VS	// 0 //	
186	D-MACA/9845/2025	KRUPASINDHU KARALI VS LIBERTY GENERAL INSURANCE CO.LTD., MUMBAI	PRADEEP KUMAR MISHRA VS	// 0 //	
187	D-MACA/9849/2025	MADAN MOHAN SAHU VS RADHE SHYAM PRASAD	PRADEEP KUMAR MISHRA VS	// 0 //	
188	D-MACA/9940/2025	BABI BHUTIA VS MRUTYUNJAYA SAHU	BISWAJIT MOHANTY VS	// 0 //	
189	D-MACA/9974/2025	BIRAKISHORE HATI VS GAYARAM MEHER	DEBASISH PATNAIK VS	// 0 //	
190	D-MACA/9979/2025	CHANDRASEKHAR MEHER VS GAYARAM MEHER	DEBASISH PATNAIK VS	// 0 //	
191	D-MACA/9988/2025	BAULA DAS VS NARAYAN KATTA	BIJAYANANDA SAMANTARAY VS	// 0 //	
192	D-MACA/9997/2025	M/S. NEW INDIA ASSURANCE CO.LTD., CUTTACK VS HRUDANANDA MALL	SOMNATH ROY VS	// 0 //	
193	D-MACA/10000/2025	DM CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LIMITED	SOMNATH ROY	//	

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		VS	VS	0	
		BALADEB ROUT		//	
194	D-MACA/10003/2025	ASHUTOSH @ ASHISH NAIK	PABITRA KUMAR NAYAK	//	
		VS	VS	0	
		ELORA DAS		//	
195	D-MACA/10013/2025	B.M., ORIENTAL INSURANCE CO.LTD., BALANGIR	RIMJHIMBALA PATI	//	
		VS	VS	0	
		BIKRAM HANSA		//	
196	D-MACA/10021/2025	B.M., ORIENTAL INSURANCE CO.LTD., BALANGIR	RIMJHIMBALA PATI	//	
		VS	VS	0	
		BIKRAM HANSA		//	
197	D-MACA/10034/2025	B.M., ORIENTAL INSURANCE CO.LTD., BALANGIR	RIMJHIMBALA PATI	//	
		VS	VS	0	
		MANJESH BISHI		//	
198	D-MACA/10062/2025	HRUDANANDA MALL	SANJAY KUMAR MOHANTY 2	//	
		VS	VS	0	
		PRAVA PATTNAIK		//	
199	D-MATA/9862/2025	JANAKI BALLAV PANDA	GYANA RANJAN MAHAPATRA	//	
		VS	VS	0	
		SANGITA PANDA		//	
200	D-MATA/9941/2025	SMRUTIRANJAN BEHERA	RAMANI KANTA PATTANAIAK	//	
		VS	VS	0	
		GELHAMANI BEHERA		//	
201	D-MATA/10006/2025	CHINMAYEE PANDA	M.A.ALI	//	
		VS	VS	0	
		SRIKANT PANDA		//	
202	D-MATA/10072/2025	NRUSINGH CHARAN SWAIN	PRATIK DASH	//	
		VS	VS	0	
		KHYARI PATRO		//	
203	D-RPFAM/9893/2025	MANMOHAN TRIPATHY @ BAPI	SUJIT KUMAR BISWAL	//	
		VS	VS	0	
		SIMANTINI TRIPATHY		//	
204	D-RSA/9972/2025	JAGMOHAN GIRI	GOPINATH MISHRA	//	
		VS	VS	0	

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205	D-RSA/10057/2025	PRAVATINI DAS HARI @ HARIHARA JENA VS NUPURI JENA	TUSAR KUMAR MISHRA VS	// // 0 //	
206	D-RSA/10060/2025	PITABASA BADMALI VS GOPAL CHANDRA BISI	AMIT PRASAD BOSE VS	// 0 //	
207	D-RVWPET/9853/2025	JOSHNNARANI PATNAIK VS DR.KRUSHNA SINGH PADHI	NIROD KUMAR SAHU VS	// 0 //	
208	D-RVWPET/9966/2025	SANTOSH BALABANTARAY VS JHARANA BALABANTARAY	ADV. VS	// 0 //	
209	D-TRP(C)/9876/2025	VARSHA SHARMA VS BIKASH SHARMA	PARTHA SARATHI NAYAK VS	// 0 //	
210	D-TRP(C)/9930/2025	BABITA KHATUA VS NAGEN KUMAR SAMAL	ASHOK KUMAR BEHERA VS	// 0 //	
211	D-WA/9787/2025	STATE OF ODISHA VS SWARNA PRAVA TRIPATHY	SAROJ KUMAR JEE, A.G.A. VS	// 0 //	LOD20240000194C202500133
212	D-WA/9788/2025	STATE OF ODISHA VS RATAN KUMAR BOHIDAR	GAYATRI PATRA, A.S.C. VS	// 0 //	LOD20240000194C202500132
213	D-WA/9789/2025	STATE OF ODISHA VS RAMESH CHANDRA PADHY	SASWAT DAS, A.G.A. VS	// 0 //	LOD20240000172C202500129
214	D-WA/9791/2025	STATE OF ODISHA VS APARAJITA BISWAL	SASWAT DAS, A.G.A. VS	// 0 //	LOD20240000172C202500130
215	D-WA/9792/2025	STATE OF ODISHA VS DR. SOUMITRA KUMAR CHATTERJEE	SASWAT DAS, A.G.A. VS	// 0 //	LOD20240000194C202500134

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216	D-WA/9794/2025	STATE OF ODISHA VS DR. MAMATARANI BEHERA	SASWAT DAS, A.G.A. VS	// 0 //	LOD20240000200C202500127
217	D-WA/9799/2025	STATE OF ODISHA VS MANAS RANJAN PATRA	SIDHARTH PRASAD DAS,A.S.C VS	// 0 //	LOD20240000200C202500128
218	D-WA/9801/2025	STATE OF ODISHA VS PRAHALLAD GHARAI	SAROJ KUMAR JEE,A.G.A VS	// 0 //	LOD20240000194C202500135
219	D-WA/10019/2025	RABINDRA SAMANTA VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //	
220	D-WA/10038/2025	NARASINGHA SUAR VS STATE OF ODISHA	JAYDEEP PAL VS	// 0 //	
221	D-WA/10042/2025	BINODINI SENAPATI VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //	
222	D-WP(C)/9782/2025	NIRADA KUMAR NAYAK VS COMMISSIONER OF CT AND GST ODISHA	RAMESH CHANDRA JENA VS	// 0 //	
223	D-WP(C)/9783/2025	SANJEEB DHARUA VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// 0 //	AOR20220001727C202500033
224	D-WP(C)/9784/2025	SUJIT KUMAR RANA VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// 0 //	AOR20220001727C202500032
225	D-WP(C)/9785/2025	GOURA HARI PATRA VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// 0 //	AOR20220001727C202500031
226	D-WP(C)/9786/2025	NIRADA KUMAR NAYAK VS COMMISSIONER OF CT AND GST ODISHA	RAMESH CHANDRA JENA VS	// 0 //	
227	D-WP(C)/9790/2025	NIRADA KUMAR NAYAK	RAMESH CHANDRA JENA	//	

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		VS	VS	0	
228	D-WP(C)/9793/2025	COMMISSIONER OF CT AND GST ODISHA, BANIJYAKAR BHAWAN, CUTTACK	BIRAJA PRASANNA DAS	//	
		MASTER ACADEMIC OF PUBLIC HEALTH (MAPH)	BIRAJA PRASANNA DAS	//	
		VS	VS	0	
229	D-WP(C)/9795/2025	STATE OF ODISHA		//	
		BANITA ROURAY	BIRAJA PRASANNA DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
230	D-WP(C)/9797/2025	ARUN KUMAR MODA	BIRAJA PRASANNA DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
231	D-WP(C)/9798/2025	JITENDRA NAIK	SITANSU MOHAN SINGH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
232	D-WP(C)/9800/2025	BISWANATH NAIK	RAJJEET ROY	//	
	WP(C)/7027/2025	VS	VS	0	
		STATE OF ODISHA		//	
233	D-WP(C)/9802/2025	UNION OF INDIA	DEEPAK GOCHHAYAT,C.G.C	//	AOR20220001345C202500003
		VS	VS	0	
		ADITYA KUMAR TALDI		//	
234	D-WP(C)/9803/2025	SATYANANDA DALABEHERA	SITANSU MOHAN SINGH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
235	D-WP(C)/9804/2025	USHARANI SINGH	GAJENDRANATH ROUT	//	AOR20220004106C202500028
		VS	VS	0	
		STATE OF ODISHA		//	
236	D-WP(C)/9805/2025	BAIRAGI CHARAN SAHOO	SITANSU MOHAN SINGH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
237	D-WP(C)/9806/2025	BAIRAGI CHARAN SAHOO	SITANSU MOHAN SINGH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
238	D-WP(C)/9807/2025	UPENDRA KUMAR PANDA	DR.PURUSOTTAM CHULI	//	
		VS	VS	0	

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239	D-WP(C)/9808/2025 WP(C)/7025/2025	STATE OF ODISHA MUKESH BHOI VS UNION OF INDIA	AGASTI KANUNGO VS	// // 0 //	
240	D-WP(C)/9809/2025	RAMAKANTA TAREI VS	MUKESH PANDA VS	// 0 //	
241	D-WP(C)/9810/2025 WP(C)/7084/2025	STATE OF ODISHA RAJA KISHORE SAHU VS	MANAS PATI VS	// // 0 //	AOR20220001535C202500043
242	D-WP(C)/9811/2025	STATE OF ODISHA ABDUL MALIK KHAN VS	KAMALAKANTA NAYAK VS	// // 0 //	
243	D-WP(C)/9812/2025	OSRTC, BBSR BRAJA KISHORE DASH VS	KAMALAKANTA NAYAK VS	// // 0 //	
244	D-WP(C)/9813/2025 WP(C)/7044/2025	M/S PLANET HOSPITALITY SERVICES,BBSR VS M/S HOTEL SURAJ PALACE,BBSR	SUBHANKAR ROUT VS	// // 0 //	
245	D-WP(C)/9814/2025	GOURANG CHOUDHURY VS	ARUN KUMAR PATRA VS	// // 0 //	
246	D-WP(C)/9815/2025	STATE OF ORISSA GOURANGA CHANDRA CHANDA VS	KAMALAKANTA NAYAK VS	// // 0 //	
247	D-WP(C)/9816/2025	OSRTC, BBSR LAXMI NARAYAN MOHANTY VS	KAMALAKANTA NAYAK VS	// // 0 //	
248	D-WP(C)/9817/2025	OSRTC, BBSR SARMISTHA SAMANTARAY VS	BIJAYA KUMAR BEHERA 1 VS	// // 0 //	
249	D-WP(C)/9820/2025	STATE OF ODISHA MANAS RANJAN DAS VS UNION OF INDIA	SANGRAM KUMAR SINGH VS	// // 0 //	

## ORISSA HIGH COURT

### FILING REPORT AS ON :10/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-WP(C)/9822/2025	S.D.O.-1 (ELECT.), SOHELA, TPWODL, BARAGARH VS ASHOK KUMAR TRIPATHY	PRASANTA KUMAR TRIPATHY VS	// 0 //	
251	D-WP(C)/9823/2025	SRIKANTA MOHANTY VS STATE OF ODISHA	RAMAKRISHNA BISOI VS	// 0 //	AOD20240000311C202500011
252	D-WP(C)/9825/2025	GARPARTY ENKAT LAXMI VS STATE OF ODISHA	SURESH KUMAR JENA VS	// 0 //	
253	D-WP(C)/9826/2025	M/S.STALWART PROJECTS PVT. LTD., BBSR VS VICE CHAIRMAN, BBSR	DEBAKANT MOHANTY VS	// 0 //	
254	D-WP(C)/9827/2025	RAJAT KUMAR DUTTA VS STATE OF ODISHA	RAMA KRISHNA BISOI VS	// 0 //	AOD20240000311C202500009
255	D-WP(C)/9828/2025	EXECUTIVE ENGINEER (ELECTRICAL), TPWODL, KAPASANDI, KAPASANDI ELECTRICAL DIVISION VS KAMALA MUND	PRASANTA KUMAR TRIPATHY VS	// 0 //	
256	D-WP(C)/9829/2025	MANAS KUMAR SAHOO VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //	
257	D-WP(C)/9830/2025	URBASI MOHAPATRA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //	
258	D-WP(C)/9831/2025	DIPTI RANJAN DASH VS STATE OF ODISHA	RAMA KRISHNA BISOI VS	// 0 //	AOD20240000311C202500010
259	D-WP(C)/9832/2025 WP(C)/7031/2025	RAJESH KUMAR PANDA VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //	
260	D-WP(C)/9833/2025	NARESH KUMAR DAS VS STATE OF ODISHA	SIBAPRASAD PATI VS	// 0 //	
261	D-WP(C)/9834/2025	RABINDRA KUMAR BISWAL	BIJAYA KUMAR PATTANAIAK	//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :10/03/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
262	D-WP(C)/9835/2025	DHARMENDRA KAR	PRASANTA KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
263	D-WP(C)/9836/2025	KHIROD CHANDRA KHILAR	KAPILA CHARAN NAYAK	//	
		VS	VS	0	
		REGIONAL TRANSPORT OFFICER, KEONJHAR		//	
264	D-WP(C)/9837/2025	SWADESH NAYAK	SANTOSH KUMAR DWIVEDY	//	
		VS	VS	0	
		AMLAN SABITA		//	
265	D-WP(C)/9838/2025	KRUSHNA CHANDRA MISHRA	SARADA DASH	//	
		VS	VS	0	
		THE BANKING OMBUDSMAN, RBI, BBSR		//	
266	D-WP(C)/9839/2025	P.NARASINGHA REDDY	TAPAN KUMAR MANDAL	//	
		VS	VS	0	
		TAHASILDAR, PURI		//	
267	D-WP(C)/9840/2025	S.RAMESH CHANDRA REDDY	TAPAN KUMAR MANDAL	//	
		VS	VS	0	
		TAHASILDAR PURI		//	
268	D-WP(C)/9841/2025	BAIKUNTHNATH BEHURUK	BUDHIRAM DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
269	D-WP(C)/9842/2025	G.KAMALA	TAPAN KUMAR MANDAL	//	
		VS	VS	0	
		TAHASILDAR, PURI		//	
270	D-WP(C)/9843/2025	NAMITA RANI KAMALA	TAPAN KUMAR MANDAL	//	
		VS	VS	0	
		TAHASILDAR, PURI		//	
271	D-WP(C)/9844/2025	SUMITRA BEHERA	TAPAN KUMAR MANDAL	//	
		VS	VS	0	
		TAHASILDAR, PURI		//	
272	D-WP(C)/9846/2025	SUKANTI NAYAK	TAPAN KUMAR MANDAL	//	
		VS	VS	0	

## ORISSA HIGH COURT

### FILING REPORT AS ON :10/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-WP(C)/9847/2025	TAHASILDAR PURI RAJKUMAR AGARWALLA VS	AKSHYANGSHU SEKHAR NANDY VS	// // ()	
274	D-WP(C)/9850/2025	NATIONAL HIGH WAY AUTHORITY OF INDIA, NEW DELHI UMARANI MOHAPATRA VS	TAPAN KUMAR MANDAL VS	// // ()	
275	D-WP(C)/9852/2025	TAHASILDAR, PURI PRATAPRUDRA BARAL VS	AKSHAYA KUMAR JENA VS	// // ()	
276	D-WP(C)/9854/2025	THE CHIEF EXECUTIVE OFFICER TPCODL, KHURDA ASHUTOSH CONSTRUCTION VS	PARSURAM MOHAPATRA VS	// // ()	AOR20250000149C202500006
277	D-WP(C)/9855/2025	STATE OF ODISHA MINATIMANI SINGH VS	BISHNU BRATA SINGH VS	// // ()	
278	D-WP(C)/9856/2025 WP(C)/7038/2025	STATE OF ODISHA DEBARAJ MOHANTY VS	DEBASISH SAMAL VS	// // ()	
279	D-WP(C)/9857/2025	STATE OF ORISSA KALPANA PANDA VS	HARIPAD MOHANTY VS	// // ()	
280	D-WP(C)/9858/2025	STATE OF ODISHA LAKSHMI KANTA TRIPATHY VS	SOUMYA MISHRA VS	// // ()	
281	D-WP(C)/9859/2025	ODISHA PUBLIC SERVICE COMMISSION, BUXI BAZAR, CUTTACK GAGAN DAS VS	RABI NARAYAN BEHERA VS	// // ()	
282	D-WP(C)/9860/2025 WP(C)/7063/2025	STATE OF ODISHA NIRANJAN NANDI VS	ASHOK KUMAR SARANGI VS	// // ()	
283	D-WP(C)/9861/2025	STATE OF ODISHA SUKANTI DEI @ PRADHAN VS	JUDHISTHIR SAHOO VS	// // ()	AOD20220003315C202500019
		STATE OF ODISHA		//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :10/03/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
284	D-WP(C)/9863/2025	KRUPAJAL SHG VS STATE OF ODISHA	BASUMATI PRADHAN VS	// 0 //	
285	D-WP(C)/9867/2025	KAJAL SATYAVRATY DEVESH VS STATE OF ODISHA	DEVAVRAT DEVESH VS	// 0 //	
286	D-WP(C)/9868/2025	KAJAL SATYAVRATY DEVESH VS STATE OF ODISHA	DEVAVRAT DEVESH VS	// 0 //	
287	D-WP(C)/9869/2025 WP(C)/7079/2025	AVIMONUE ROUT VS STATE OF ODISHA	NRUSINGH CHARAN ROUT VS	// 0 //	
288	D-WP(C)/9870/2025	SAROJ KUMAR SAHOO VS TATA POWER NORTHERN ODISHA DISTRIBUTION LTD	PARSURAM DAS VS	// 0 //	
289	D-WP(C)/9871/2025	SATYABRATA PATNAIK VS ASSISTANT COMMISSIONER OF STATE TAX, CT AND GST CIRCLE, BBSR	CHITRASEN PARIDA VS	// 0 //	AOR20220001432C202500012
290	D-WP(C)/9872/2025 WP(C)/7076/2025	M/S. UNIQUE SECURITY SERVICE, BALASORE VS STATE OF ODISHA	ASHOK KUMAR DAS VS	// 0 //	
291	D-WP(C)/9873/2025	LALATENDU KESHARI PRADHAN VS STATE OF ODISHA	DEEPAK RANJAN SUNDARAY VS	// 0 //	
292	D-WP(C)/9874/2025	SUBAS CHANDRA SAHOO VS STATE OF ODISHA	PARSURAM DAS VS	// 0 //	
293	D-WP(C)/9875/2025	JAYASHREE LENKA VS STATE OF ODISHA	RAJKISHORE SWAIN VS	// 0 //	
294	D-WP(C)/9877/2025	RAMENDRA KUMAR SAHOO VS SUB COLLECTOR, BBSR	HARIKRUSHNA PANIGRAHI VS	// 0 //	
295	D-WP(C)/9878/2025	ANKA LAXMI	PRANAYA KISHORE HARICHANDAN	//	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :10/03/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		SUPDT. CGST, GANJAM II CIRCLE, BERHAMPUR		//	
296	D-WP(C)/9879/2025	SANDIP KUMAR CHAND	SANGRAM JENA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
297	D-WP(C)/9880/2025	BHUMISUTA SAHU	BIJAY KUMAR MOHANTY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
298	D-WP(C)/9882/2025	REBAT KUMAR SAHU	PRANAYA KISHORE HARICHANDAN	//	
		VS	VS	()	
		SUPDT. CGST, GANJAM II CIRCLE, BERHAMPUR, GANJAM		//	
299	D-WP(C)/9883/2025	RAJA KISHORE SAHU	MANAS PATI	//	AOR20220001535C202500047
		VS	VS	()	
		STATE OF ODISHA		//	
300	D-WP(C)/9884/2025	RAMENDRA KUMAR SAHOO	HARIKRUSHNA PANIGRAHI	//	
		VS	VS	()	
		SUB COLLECTOR, BBSR		//	
301	D-WP(C)/9885/2025	SATYANARAYAN BADU	MANASH RANJAN BAUG	//	AOR20220002374C202500040
		VS	VS	()	
		SUB COLLECTOR, BHUBANESWAR		//	
302	D-WP(C)/9886/2025	BENUDHAR JALLY	ARUPANANDA GOSWAMY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
303	D-WP(C)/9887/2025	M.DAMAYANTI@DAMAYANTI MANDADI	ASHUTOS DASH	//	
		VS	VS	()	
		STATE OF ODISHA		//	
304	D-WP(C)/9888/2025	RAMENDRA KUMAR SAHOO	HARIKRUSHNA PANIGRAHI	//	
		VS	VS	()	
		SUB COLLECTOR, BBSR		//	
305	D-WP(C)/9889/2025	BIPIN KUMAR SAHU	PRANAYA KISHORE HARICHANDAN	//	
		VS	VS	()	
		SUPDT. CGST, GANJAM II CIRCLE, BERHAMPUR, GANJAM		//	
306	D-WP(C)/9890/2025	M/S MAA BIRAJA COLD STORAGE	UPENDRA KUMAR SAMAL	//	
		VS	VS	()	

## ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
307	D-WP(C)/9891/2025	STATE OF ODISHA KANAKALATA LENKA VS M.C.L.SAMBALPUR	UPENDRA KUMAR SAMAL VS	// // 0 //	
308	D-WP(C)/9892/2025	SOURMENDRA SAMANTARAY VS STATE OF ODISHA	RAGHUNATH DASMOHAPATRA VS	// 0 //	
309	D-WP(C)/9895/2025	PRASANTA KUMAR NAYAK VS STATE POLLUTION CONTROL BOARD	SIDHANT DAS VS	// 0 //	
310	D-WP(C)/9896/2025	MANJU ORAM VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
311	D-WP(C)/9897/2025	SATYA NARAYAN DASH VS STATE POLLUTION CONTROL BOARD, BBSR	SIDHANT DAS VS	// 0 //	
312	D-WP(C)/9898/2025	SUBASH CHANDRA MOHAPATRA VS STATE POLLUTION CONTROL BOARD, BBSR	SIDHANT DAS VS	// 0 //	
313	D-WP(C)/9899/2025	JOGENDRA DALAI VS STATE OF ODISHA	PARSURAM DAS VS	// 0 //	
314	D-WP(C)/9900/2025	TAPAN KUMAR KISHAN VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
315	D-WP(C)/9901/2025	ACHARYA HARIHAR GNM TRAINING SCHOOL, DHENKANAL VS STATE OF ODISHA	PARSURAM DAS VS	// 0 //	
316	D-WP(C)/9903/2025	SASMITA MOHANTY VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //	
317	D-WP(C)/9905/2025	NARENDRA BADANAYAK VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //	

**ORISSA HIGH COURT**

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
318	D-WP(C)/9906/2025	SMITA SAHU VS STATE OF ODISHA	SANJAY KUMAR PARIDA VS	// 0 //	
319	D-WP(C)/9907/2025	KAILASH CHANDRA MISHRA VS STATE OF ODISHA	SWAGAT KUMAR SAHU VS	// 0 //	AOR20220004593C202500016
320	D-WP(C)/9908/2025	SUDHANSU SEKHAR ROUT VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //	
321	D-WP(C)/9909/2025	ASWINI KUMAR PARIDA VS STATE OF ODISHA	ANIRUDHA DAS VS	// 0 //	
322	D-WP(C)/9912/2025	LAXMIDHAR DASH VS STATE OF ODISHA	AMIT KUMAR SAA VS	// 0 //	
323	D-WP(C)/9913/2025	SUJIT KUMAR MOHANTY VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //	
324	D-WP(C)/9915/2025	SASHADHAR SETHI VS STATE OF ODISHA	RAMDAS ACHARY VS	// 0 //	
325	D-WP(C)/9917/2025	MANORANJAN NAYAK VS STATE OF ODISHA	RAMDAS ACHARY VS	// 0 //	
326	D-WP(C)/9919/2025	JASHOBANTA PADHAN VS STATE OF ODISHA	MANAS RANJAN BADAJENA VS	// 0 //	
327	D-WP(C)/9920/2025	DRAUPADI PRADHAN VS ADDITIONAL DISTRICT MAGISTRATE (A.D.M.), KENDRAPADA	SUKANTA KUMAR NAYAK (2) VS	// 0 //	
328	D-WP(C)/9923/2025	AKSHAYA KUMAR PANDA VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //	
329	D-WP(C)/9926/2025	SASHADHAR SETHI	RAMDAS ACHARY	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
330	D-WP(C)/9927/2025	JAGAT JIBAN PATRA	JYOTIRMAY GUPTA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
331	D-WP(C)/9929/2025	RANJAN KUMAR PATEL	PRAMOD CHANDRA SEJPADA	//	
		VS	VS	0	
		SUBASINI PATEL		//	
332	D-WP(C)/9931/2025	SANGHAMITRA RANA	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
333	D-WP(C)/9933/2025	PRABHASINI MOHAPATRA	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
334	D-WP(C)/9934/2025	SHIVA KARTTA	PRASANTA KUMAR SATAPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
335	D-WP(C)/9935/2025	PURNA CHANDRA MOHAPATRA	ANNADA PRASAD MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
336	D-WP(C)/9937/2025	PURNA CHANDRA MOHAPATRA	ANNADA PRASAD MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
337	D-WP(C)/9939/2025	ASITA KUMAR NAYAK	SARADA DASH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
338	D-WP(C)/9943/2025	SUMITRA PARIDA	SAKTI PRASAD DAS	//	
		VS	VS	0	
		STATE OF ORISSA		//	
339	D-WP(C)/9944/2025	SANATAN SETHI	RAMANI KANTA PATTANAIAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
340	D-WP(C)/9945/2025	DR.ABHIMANYU BHUYAN	SHASHI BHUSAN JENA	//	
		VS	VS	0	

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341	D-WP(C)/9947/2025	STATE OF ODISHA AJAY KUMAR ROUT VS	SUBASH CH PANI VS	// // 0	
342	D-WP(C)/9948/2025	STATE OF ODISHA SUKANTI DEHURI VS	SHASHI BHUSAN JENA VS	// // 0	
343	D-WP(C)/9950/2025	STATE OF ODISHA SAMIR KOK VS	SHASHI BHUSAN JENA VS	// // 0	
344	D-WP(C)/9952/2025	STATE OF ODISHA SUNITA DAS VS	SATYABRATA MOHANTY (1) VS	// // 0	
345	D-WP(C)/9953/2025	STATE OF ODISHA ABINASH PADHI VS	SAGARIKA SAHOO VS	// // 0	
346	D-WP(C)/9954/2025	STATE OF ODISHA RANJIT BEHERA VS	AMIYA KUMAR MISHRA VS	// // 0	
347	D-WP(C)/9955/2025	COMMISSIONER OF ENDOWMENTS, ODISHA, BBSR SUCHISMITA DAS VS	LALATENDU SAMANTARAY VS	// // 0	
348	D-WP(C)/9959/2025	STATE OF ODISHA CHANDRIKA MALLICK VS	SATYAJIT MOHAPATRA (2) VS	// // 0	
349	D-WP(C)/9960/2025	STATE OF ODISHA SANJUKTA MOHANTY VS	SATYABRATA MOHANTY (1) VS	// // 0	
350	D-WP(C)/9961/2025	STATE OF ODISHA JAGANNATH SAHOO VS	KUNAL KUMAR SWAIN VS	// // 0	
351	D-WP(C)/9962/2025	STATE OF ODISHA MANU DAS VS STATE OF ODISHA	TRILOCHAN DASH VS	// // 0 //	AOR20220002374C202500042

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352	D-WP(C)/9963/2025	BIJAY KUMAR SAHOO VS TATA POWER CENTRAKL ODISHA DISTRIBUTION LTD., KHURDA	TANMAY MISHRA VS	// ()	
353	D-WP(C)/9964/2025	JYOTIRMAYEE BEHERA VS STATE OF ODISHA	TRILOCHAN DASH VS	// ()	AOR20220002374C202500043
354	D-WP(C)/9965/2025	SK SHAMIM AHEMAD SULTAN VS STATE OF ODISHA	SK. ZAFARULLA VS	// ()	
355	D-WP(C)/9968/2025	SUSMITA PADHY VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// ()	
356	D-WP(C)/9970/2025	RABINDRANATH MALLA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// ()	
357	D-WP(C)/9971/2025	ARJUN CHARAN PRUSTY VS STATE OF ODISHA	BIREN SANKAR TRIPATHY VS	// ()	
358	D-WP(C)/9973/2025	MOUSUMI NAYAK VS STATE OF ODISHA	HIMANSHU SEKHAR PANDA VS	// ()	
359	D-WP(C)/9975/2025	BHAGABAT KHATOI VS THE STATE OF ODISHA	PRABIN DAS VS	// ()	
360	D-WP(C)/9976/2025	DILLIP KUMAR JENA VS STATE OF ODISHA	PRABIN DAS VS	// ()	
361	D-WP(C)/9977/2025	BIJAN KUMAR JENA VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	// ()	
362	D-WP(C)/9978/2025	PRAFULLA KUMAR SAHOO VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// ()	
363	D-WP(C)/9981/2025	GADADHAR SWAIN	PRAVAT KUMAR MUDULI	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
364	D-WP(C)/9983/2025	BIRABARA MAHAPATRA	AMIT KUMAR PATRA	//	
		VS	VS	()	
		BRANCH MANAGER, SREI EQUIPMENT FINANCE LTD, BBSR		//	
365	D-WP(C)/9984/2025	PRIYANKA PRADHAN	ANINDYA KUMAR MISHRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
366	D-WP(C)/9985/2025	GITAMINA RAY @ GEETA MINA RAY	CHANDRAKANTA NAYAK	//	
		VS	VS	()	
		STATE OF ODISHA		//	
367	D-WP(C)/9986/2025	SUJATA MISHRA	LAXMIKANTA MOHANTY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
368	D-WP(C)/9987/2025	JAYRAM PATRA	NIHAL RATH	//	
		VS	VS	()	
		STATE OF ODISHA		//	
369	D-WP(C)/9989/2025	GAYATRI BARIK ALIAS BEJ	KARUNAKAR RATH	//	
		VS	VS	()	
		DILLIP KUMAR BEJ		//	
370	D-WP(C)/9990/2025	MANAS RANJAN ROUT	NIHAL RATH	//	
		VS	VS	()	
		STATE OF ODISHA		//	
371	D-WP(C)/9991/2025	PRIYADARSHINEE JENA	LALITENDU MISHRA	//	AOR20220001610C202500018
		VS	VS	()	
		MAHANTA MANSINGH MAHAPATRA		//	
372	D-WP(C)/9992/2025	KHEDU NAG	RABINDRA NATH PRUSTY	//	
		VS	VS	()	
		DIG OF POLICE , GROUP COURSE C.R.P.F SONEPAT		//	
373	D-WP(C)/9993/2025	AMARESH UPADHYAY	NIHAL RATH	//	
		VS	VS	()	
		STATE OF ODISHA		//	
374	D-WP(C)/9994/2025	SUDHIR KUMAR DAS	SATYANARAYAN MISHRA	//	AOR20220001303C202500006
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
375	D-WP(C)/9996/2025	STATE OF ODISHA RATIKANTA SAHOO VS	NIHAL RATH VS	// // ()	
376	D-WP(C)/9998/2025	STATE OF ODISHA SEVEN STARS INTELLIGENT SECURITY (I) PVT. LTD	ABHIR KUMAR MOHAPATRA VS	// // ()	
377	D-WP(C)/9999/2025	THE DIRECTOR, SWAMI VIVEKANANDA NAITONAL INSTITUTE OF REHALBITATION TRANING AND RESEARCH, CUTTACK SHREE SHREE KAPILAMUNI SATCHETAN SHIKSHY	SKBNDEN ANDRA DAS VS	// // ()	
378	D-WP(C)/10001/2025	STATE OF ODISHA GRAMYA SURAKHYA SAMITI VS	SASWATA PATNAIK VS	// // ()	AOD20240001090C202500004
379	D-WP(C)/10002/2025	STATE OF ODISHA MAHESWAR KISAN VS	PABITRA KUMAR NAYAK VS	// // ()	
380	D-WP(C)/10004/2025	STATE OF ODISHA HRUSIKESH KHOSLA VS	DURGESH NARAYAN RATH VS	// // ()	
381	D-WP(C)/10005/2025	STATE OF ORISSA DR.BIDYUT PRAVA MISHRA VS	LAXMIKANTA MOHANTY VS	// // ()	
382	D-WP(C)/10007/2025	STATE OF ODISHA YASHALAXMI PAIKARAY VS	AMIT KUMAR SAA VS	// // ()	
383	D-WP(C)/10008/2025	STATE OF ODISHA BABULI CHARAN SETHY VS	PRONoy MOHANTY VS	// // ()	
384	D-WP(C)/10009/2025	ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY REPRESENTED THROUGH ITS REGISTRAR GOPAL PADHY VS	SOMA PATNAIK VS	// // ()	
385	D-WP(C)/10010/2025	STATE OF ODISHA BISWANATH ORAM VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// // () //	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :10/03/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
386	D-WP(C)/10011/2025	NARENDRA PRASAD NAYAK VS DIRECTOR GENERAL OF POLICE, CENTRAL RESERVE POLICE FORCE, NEW DELHI	AUROVINDA MOHANTY VS RESERVE POLICE FORCE, NEW DELHI	// 0 //	
387	D-WP(C)/10012/2025	KRISHNA PRATIM BASU VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS STATE OF ODISHA	// 0 //	
388	D-WP(C)/10014/2025	MAHESWAR KISAN VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS STATE OF ODISHA	// 0 //	
389	D-WP(C)/10015/2025	RUNUBALA PATRA VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS STATE OF ODISHA	// 0 //	AOD20240000306C202500029
390	D-WP(C)/10016/2025	CHRISTINA TOPPO VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS STATE OF ODISHA	// 0 //	
391	D-WP(C)/10017/2025	M/S SAROJ MEDICAL STORE VS ASSISTANT COMMISSIONER OF CT AND GST	KAJAL SAHOO VS AND GST CIRCLE	// 0 //	
392	D-WP(C)/10018/2025	BHAKTABANDHU SAHOO VS STATE OF ORISSA	BASUDEV BARIK VS STATE OF ORISSA	// 0 //	
393	D-WP(C)/10020/2025	BASANTI MANJARI NAIK VS GENERAL MANAGER, MCL, ANGUL	BHARAT BHUSAN ROUTRAY VS GENERAL MANAGER, MCL, ANGUL	// 0 //	
394	D-WP(C)/10022/2025	PRABHUDATTA PUROHIT VS STATE OF ODISHA	TARINEE PRASAD TRIPATHY VS STATE OF ODISHA	// 0 //	
395	D-WP(C)/10023/2025	PRAFULLA KUMAR MALLICK VS COLLECTOR, KENDRAPARA	NIRANJAN PRASAD PATRA VS COLLECTOR, KENDRAPARA	// 0 //	
396	D-WP(C)/10024/2025	MAKARA KETAN GARANAYAK VS STATE OF ORISSA	BASUDEV BARIK VS STATE OF ORISSA	// 0 //	
397	D-WP(C)/10026/2025	M/S.PAIKARAY IMFL RESTAURANT ON SHOP, CUTTACK	ANIL KUMAR MOHANTY	//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :10/03/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
398	D-WP(C)/10027/2025	BIBHUTI BHUSAN SAHOO	BASUDEV BARIK	//	
		VS	VS	0	
		STATE OF ORISSA		//	
399	D-WP(C)/10028/2025	DEEPTIRANJAN AMANTA	BIRAJA PRASAD NANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
400	D-WP(C)/10030/2025	M/S.PURUSOTTAM BEHERA, KENDUJHAR	ITISHREE TRIPATHY	//	
		VS	VS	0	
		CHIEF COMMISSIONER OF COMMERCIAL TAXES( C .T) AND GST, CUTTACK		//	
401	D-WP(C)/10031/2025	DR.NARAYAN SAHOO	ASHWINI KUMAR DAS	//	
		VS	VS	0	
		UNION OF INDIA		//	
402	D-WP(C)/10032/2025	GOURA CHANDRA KABI	BASUDEV BARIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
403	D-WP(C)/10033/2025	JAYA CHANDRA SAHU	ABHILASH MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
404	D-WP(C)/10036/2025	GITARANI ACHARYA	ABHILASH MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
405	D-WP(C)/10037/2025	RAJESH KUMAR BEHERA	BHABANI PRASAD MOHANTY	//	
		VS	VS	0	
		THE PRINCIPAL COMMISSIONER CGST AND CENTRAL EXCISE		//	
406	D-WP(C)/10040/2025	DAYANIDHI SAMAL	BASUDEV BARIK	//	
		VS	VS	0	
		STATE OF ORISSA		//	
407	D-WP(C)/10045/2025	JOGINDRA PATTJOSHI	ABHILASH MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
408	D-WP(C)/10046/2025	PRASANNA BARIK@PRASANNA KUMAR	BASUDEV BARIK	//	
		VS	VS	0	

## ORISSA HIGH COURT

**FILING REPORT AS ON :10/03/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
409	D-WP(C)/10048/2025	STATE OF ORISSA SATYABRATA BADBAK VS	ABHILASH MISHRA VS	// // 0	
410	D-WP(C)/10049/2025	STATE OF ODISHA CHANDRAREKHA MAHARATHA VS	BIDYADHAR MANSING VS	// // 0	
411	D-WP(C)/10051/2025	STATE OF ODISHA KUMUDINI SWAIN VS	AJAYA KUMAR PRADHAN VS	// // 0	
412	D-WP(C)/10053/2025	STATE OF ODISHA M/S. TRIBENI ENGINEERS, BARBIL VS	SUBHASIS PANDA VS	// // 0	
413	D-WP(C)/10054/2025	ADDL. COMMISSIONER, GST (APPEALS), CENTRAL REVENUE BUILDING, BBSR BANSHIDHAR SAHOO VS	NIRANJAN NAYAK VS	// // 0	
414	D-WP(C)/10055/2025	STATE OF ODISHA NAYAGARAH SUGAR COMPLEX LTD., NAYAGARAH VS	SUBHENDU KAR VS	// // 0	
415	D-WP(C)/10058/2025	SUB REGISTRAR, NAYAGARH RATNAMANJARI JOSHI VS	ABHILASH MISHRA VS	// // 0	
416	D-WP(C)/10059/2025	STATE OF ODISHA BIJAY KUMAR MALIK VS	ARUN KUMAR ACHARYA VS	// // 0	
417	D-WP(C)/10061/2025	STATE OF ODISHA BISHNU NARAYAN CHIRGUN VS	BIJAYLAXMI SAHOO VS	// // 0	
418	D-WP(C)/10064/2025	STATE OF ODISHA RATIKANAT ROUT VS	SATYA RANJAN MULIA VS	// // 0	
419	D-WP(C)/10065/2025	STATE OF ODISHA SANJAY BALIARSINGH VS	BIBHUTI BHUSAN PATTNAYAK VS	// // 0	
		STATE OF ODISHA		//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :10/03/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
420	D-WP(C)/10066/2025	M/S. TRIBENI ENGINEERS, BARBIL VS	SUBHASIS PANDA VS	// ()	
421	D-WP(C)/10068/2025	ADDL. COMMISSIONER, GST (APPEALS), CENTRAL REVENUE BUILDING, BBSR SANTOSH PRADHAN VS	SASWATI MOHAPATRA VS	// () //	
422	D-WP(C)/10069/2025	STATE OF ODISHA PRAMOD KUMAR NANDA VS	TUSAR KUMAR MISHRA VS	// () //	
423	D-WP(C)/10070/2025	UNION OF INDIA M/S. TRIBENI ENGINEERS, BARBIL VS	SUBHASIS PANDA VS	// () //	
424	D-WP(C)/10075/2025	ADDL. COMMISSIONER, GST (APPEALS), CENTRAL REVENUE BUILDING, BBSR RABINDRA NATH DAS VS	SOUMYA MISHRA VS	// () //	
425	D-WP(C)/10076/2025	STATE OF ODISHA M/S. TARA PRASANNA NAYAK, PATABANDHA, KHORRAMPUR VS	CHANDAN LAL AGARWAL VS	// () //	
426	D-WP(C)/10079/2025	CHIEF COMMISSIONER OF CT AND GST, BANIJYAKAR BHAWAN, CUTTACK PRAMOD KUMAR MALLICK VS	BASUDEV BARIK VS	// () //	
427	D-WP(C)/10084/2025	STATE OF ODISHA CUTTACK BAR ASSOCIATION VS	SURYANSHI SRIVASTAVA VS	// () //	
428	D-WP(C)/10085/2025	ODISHA STATE BAR COUNCIL, CUTTACK M/S. EVOS BUILCON PRIVATE LTD., BBSR VS	SAIBRATA RATH VS	// () //	
429	D-ABLAPL/7341/2025	STATE OF ODISHA BABULU @ ANANDA MILAN SAHOO VS	LAXMINARAYAN SAHOO VS	// () //	
430	D-ABLAPL/7343/2025	STATE OF ODISHA TAPU @ TAPAN BEHERA VS	AKSHAYA KUMAR SUBUDHI VS	// () //	BALIANTA P.S. /29 /2025
431	D-ABLAPL/7345/2025	STATE OF ODISHA SUDHANSU SEKHAR ROUT	SURESH KUMAR PANDA	//	CHAULIAGANJA /67 /2025

## ORISSA HIGH COURT

### FILING REPORT AS ON :10/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
432	D-ABLAPL/7346/2025	DIPAK KUMAR ACHARYA	SURESH KUMAR PANDA	JAGATPUR /87 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
433	D-ABLAPL/7348/2025	SAGAR SWAIN	BIRAJA PRASAD NANDA	COLLIERY /125 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
434	D-ABLAPL/7350/2025	BINI GOCHHAYAT	ASUTOSH TRIPATHY	ANGUL TOWN /153 /2025	AOR20220001648C202500031
		VS	VS	()	
		STATE OF ODISHA		//	
435	D-ABLAPL/7351/2025	ABAHYA KUMAR SAHOO	SMRUTI RANJAN ROUT	ATHGARH /33 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
436	D-ABLAPL/7353/2025	ROHIT MOHANT @ SIKUN	SMRUTI RANJAN ROUT	BADAMBADI /73 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
437	D-ABLAPL/7354/2025	SMRUTI RANJAN MOHAPATRA	SIBA RANJAN POLAI	KUCHINDA /61 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
438	D-ABLAPL/7357/2025	PADMANABHA NEGI @ PADMAN NEGI	NIRAJ KUMAR SETHI	AMBABHONA /22 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
439	D-ABLAPL/7363/2025	BALAV @ BALUA @ BALLABHA MALLIK	PRAKASH CHANDRA DASH	NIKIRAI /21 /2019	
		VS	VS	()	
		STATE OF ODISHA		//	
440	D-ABLAPL/7367/2025	HIMANSU SEKHAR SWAIN	AMITAV DAS	NAYAGARH /84 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
441	D-ABLAPL/7368/2025	RAMESH CHANDRA NAYAK	BIKRAM CHANDRA GHADEI	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
442	D-ABLAPL/7380/2025	PRATAP KUMAR SWAIN	SAROJ KUMAR DASH	CUTTACK VIGILANCE /61 /2014	
		VS	VS	()	

## ORISSA HIGH COURT

### FILING REPORT AS ON :10/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
443	D-ABLAPL/7383/2025	STATE OF ODISHA(VIG.) ARTATRAN @ ARATA BEHERA VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	// BRAHMAGIRI /50 /2025 ()	AOR20220003344C202500015
444	D-ABLAPL/7385/2025	SANDIP KUMAR BALABANTARAY @ LALU VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// DELANGA /38 /2025 ()	
445	D-ABLAPL/7386/2025	STATE OF ODISHA JANAKI SETHY VS STATE OF ODISHA	AMIYA RANJAN SWAIN VS	// GHASIPURA /53 /2025 ()	
446	D-ABLAPL/7389/2025	STATE OF ODISHA RABI SAMAL VS STATE OF ODISHA	CHIRANJIB ROUT VS	// TALCHER TOWN /142 /2025 ()	
447	D-ABLAPL/7392/2025	STATE OF ODISHA UTTAM KUMAR JENA VS STATE OF ODISHA	LINGARAJ SARANGI VS	// SABARANG /38 /2025 ()	
448	D-ABLAPL/7395/2025	STATE OF ODISHA SIBA PRASAD NAYAK VS STATE OF ODISHA	ASIT KUMAR JENA VS	// MALKANGIRI /60 /2025 ()	
449	D-ABLAPL/7401/2025	STATE OF ODISHA B. JAYA PATRA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	// PURUSHOTTAMPUR /113 /2025 ()	AOR20220001631C202500069
450	D-ABLAPL/7404/2025	STATE OF ODISHA ANUJ KUMAR MALLIK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	// KHANTAPADA /195 /2022 ()	
451	D-ABLAPL/7408/2025	STATE OF ODISHA BHAGIRATHI MUDULI VS STATE OF ODISHA	MITU KUMAR BISWAL VS	// BAIDYANATHPUR /492 /2024 ()	AOD20240000430C202500009
452	D-ABLAPL/7410/2025	STATE OF ODISHA RAJ @ RAJA @ RAHUL KUMAR VS STATE OF ODISHA	RAMDAS ACHARY VS	// KHARIAR /30 /2025 ()	
453	D-ABLAPL/7411/2025	STATE OF ODISHA SAPAN @ SAPNESWAR DAS VS STATE OF ODISHA	TRILOCHAN RATH VS	// NIALI /85 /2025 ()	

## ORISSA HIGH COURT

### FILING REPORT AS ON :10/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
454	D-ABLAPL/7418/2025	BIJU SAHU @ BIJAYA KUMAR SAHU VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	// () //	
455	D-ABLAPL/7419/2025	SHANKAR PRASAD GOUDA VS STATE OF ODISHA	SAUBHAGYA KETAN NAYAK VS	GOLANTHARA (BERHAMPUR) /61 /2025 () //	AOR20220001207C202500031
456	D-ABLAPL/7422/2025	SIKANDAR BAG VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	TARBHA /29 /2024 () //	
457	D-ABLAPL/7426/2025	NARENDRANATH SINGH VS STATE OF ODISHA	BHUBANESWAR DASH VS	MARKAT NAGAR /26 /2025 () //	
458	D-ABLAPL/7430/2025	RAJKUMAR MEHER VS STATE OF ODISHA	RAMAKANTA MISHRA VS	BOLANGIR TOWN /115 /2025 () //	AOR20220004226C202500009
459	D-ABLAPL/7431/2025	CHANDU @ RAMAKRUSHNA DAS VS STATE OF ODISHA	TRILOCHAN RATH VS	NIALI /85 /2025 () //	
460	D-ABLAPL/7435/2025	BAGHA @ SOUBHAGYA NAIK VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	PARJANG /67 /2025 () //	AOR20220001297C202500074
461	D-ABLAPL/7441/2025	SADASIBA SETHY VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	CHOUDWAR /103 /2025 () //	AOR20220001297C202500075
462	D-ABLAPL/7444/2025	GAGAN BARIK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	RAIRAKHOL /55 /2025 () //	
463	D-ABLAPL/7445/2025	DR. PRITAM PAL VS STATE OF ODISHA	BIBHU PRASAD DAS VS	NAYAPALLI P.S. /653 /2024 () //	
464	D-ABLAPL/7447/2025	SUNIL KUMAR PARIJA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BALIPATNA /62 /2025 () //	
465	D-ABLAPL/7448/2025	RAJA BARAD @ BISHNUPRASAD BARAD	SURYAKANTA DWIBEDI	NAYAGARH SADAR /47 /2025	

**ORISSA HIGH COURT****FILING REPORT AS ON :10/03/2025**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
		VS	VS	()	
		STATE OF ODISHA		//	
466	D-ABLAPL/7449/2025	RAJA MAHARANA	BISHNU PRASAD PRADHAN	PARADEEP MODEL /45 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
467	D-ABLAPL/7450/2025	MAKARAM NANDA @ MAKARANDA NANDA	SURYAKANTA DWIBEDI	TUSRA /19 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
468	D-ABLAPL/7452/2025	KAILASH CHANDRA BEHERA	BYOMAKESH TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
469	D-ABLAPL/7453/2025	MANABENDRA PRUSTY	BYOMAKESH TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
470	D-ABLAPL/7454/2025	SUNIL KUMAR PADHI	BYOMAKESH TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
471	D-ABLAPL/7458/2025	HIMANSU SEKHAR ALTIA	KSHIROD KUMAR ROUT	BHANJANAGAR /713 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
472	D-ABLAPL/7459/2025	KSHETRABASI PRADHAN @ KHETRA PRADHAN	SURYAKANTA DWIBEDI	KISINDA /12 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
473	D-ABLAPL/7462/2025	SOUBHAGYALAXMI ACHARYA	BIJAYANANDA DASH	MAHILA P.S. BUXIBAZAR /34 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
474	D-ABLAPL/7466/2025	JITU DEHURY	PRASANT KUMAR SAHOO	TUMUSINGA /42 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
475	D-ABLAPL/7467/2025	NARAHARI DASH	PRASANT KUMAR SAHOO	BARI RAMACHANDRAPUR /78 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
476	D-ABLAPL/7471/2025	NASIMA PARWEEN	SUSHANTA KUMAR SAMANTARAY	DHENKANAL SADAR /485 /2024	
		VS	VS	()	

## ORISSA HIGH COURT

### FILING REPORT AS ON :10/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
477	D-ABLAPL/7473/2025	STATE OF ODISHA DURGA PRASAD PATRO VS	BEDA PRAKASH PANDA VS	// GANGAPUR (ASKA) /141 /2025 ()	
478	D-ABLAPL/7477/2025	STATE OF ODISHA PARESH MOHANTY @ DEBASHISH MOHANTY VS	BADAL KUMAR BEHERA VS	// JALESWAR /116 /2025 ()	AOR20220001087C202500020
479	D-ABLAPL/7483/2025	STATE OF ODISHA NARESH NAIK VS	ASHOK KUMAR PANDA VS	// KANPUR /152 /2022 ()	
480	D-ABLAPL/7486/2025	STATE OF ODISHA SONU @ RAFAKAT KHAN VS	SAMVIT MOHANTY VS	// TIRTOL /212 /2020 ()	
481	D-ABLAPL/7490/2025	STATE OF ODISHA CHANDAN HARJAN VS	TUKUNA KUMAR MISHRA VS	// UMERKOTE /434 /2024 ()	
482	D-ABLAPL/7491/2025	STATE OF ODISHA IMRAN KHAN VS	SATYAJIT DAS VS	// BENTKAR (42 MOUZA) UPD CUTTACK /66 /2025 ()	
483	D-ABLAPL/7493/2025	STATE OF ODISHA RAKESH DAS VS	SIDDHARTH PRASAD MISHRA VS	// LINGARAJ P.S. /56 /2025 ()	
484	D-ABLAPL/7495/2025	STATE OF ODISHA GOPAL CHARAN DAS VS	KEDAR CHANDRA BEHERA VS	// KUMBHARAPARA /88 /2025 ()	
485	D-ABLAPL/7496/2025	STATE OF ODISHA SUBAL BARIK VS	JAYAKRISHNA MOHAPATRA VS	// BANSADA /42 /2025 ()	
486	D-ABLAPL/7503/2025	STATE OF ODISHA SANTOSH MEHER VS STATE OF ODISHA(VIG.)	DHANANJAYA MUND VS	// / /0 () //	

# ORISSA HIGH COURT

MISC CASES FILED on :10/03/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-ITA/9951/2025 ITA/ /	PAHANAWA ASSOCIATES PVT.LTD., BBSISAROJ KUMAR PARIDA MP		4/2025
2	D-ITA/9951/2025 ITA/ /	PAHANAWA ASSOCIATES PVT.LTD., BBSISAROJ KUMAR PARIDA MP		5/2025
3	D-WPCRL/5565/2025 WPCRL/ /	M/S SANTOSH SINGH MP	SANJEEB KUMAR MISHRA	6/2025
4	D-ARBP/4607/2024 ARBP/7/2024	ACULIFE HEALTHCARE PVT. LTD. MP		9/2025
5	D-TRPCRL/1750/2025 TRPCRL/10/2025	PRATIMA BASTIA MP	RAMAKRISHNA NAIK	28/2025
6	D-ELPET/30916/2024 ELPET/12/2024	GIRIRAJ SINGH MAJHI MP	SURYANSHI SRIVASTAVA	35/2025
7	D-ELPET/30916/2024 ELPET/12/2024	GIRIRAJ SINGH MAJHI MP	SURYANSHI SRIVASTAVA	36/2025
8	D-TRP(C)/9876/2025 TRP(C)/ /	VARSHA SHARMA MP	PARTHA SARATHI NAYAK	69/2025
9	D-TRP(C)/9930/2025 TRP(C)/ /	BABITA KHATUA MP	ASHOK KUMAR BEHERA	70/2025
10	D-JCRLA/5/2010 JCRLA/5/2010	CHIDA ORAM@CHANO MP	MR.SK.ZAFARULLA	80/2025
11	D-JCRLA/45/2021 JCRLA/45/2021	LAXMAN SAHOO MP	M/S. BASUDEV BARIK, S. BEHERA	81/2025
12	D-CONTC/40911/2024 CONTC/7032/2024	NIRAKAR NAYAK MP	M/S SRIDHAR RATH, A. MISHRA, K. HUSSAIN	105/2025
13	D-CONTC/13510/2024 CONTC/2437/2024	SUBRAT PRADHAN MP		106/2025
14	D-SA/105/1993 SA/105/1993	BABAJI MP	M/S.N.K.SAHOO,B.SWAIN,M.K.NAYAK	107/2025
15	D-CONTC/10090/2025 CONTC/ /	MURALIDHAR BHOI MP	ADV.	107/2025
16	D-SA/105/1993 SA/105/1993	BABAJI MP	M/S.N.K.SAHOO,B.SWAIN,M.K.NAYAK	108/2025
17	D-CONTC/10091/2025 CONTC/ /	DHARMU GOUD MP	ADV.	108/2025
18	D-RVWPET/9853/2025 RVWPET/ /	JOSHNARANI PATNAIK MP	NIROD KUMAR SAHU	123/2025
19	D-RVWPET/26464/2024 RVWPET/123/2024	NARENDRA KUMAR NAYAK MP	BIBEKANANDA BHUYAN	124/2025
20	D-RVWPET/9966/2025 RVWPET/ /	SANTOSH BALABANTARAY MP	ADV.	125/2025
21	D-RPFAM/9893/2025 RPFAM/ /	MANMOHAN TRIPATHY @ BAPI MP	SUJIT KUMAR BISWAL	129/2025
22	D-MATA/10072/2025 MATA/ /	NRUSINGH CHARAN SWAIN MP	PRATIK DASH	151/2025
23	D-FAO/6/2007 FAO/6/2007	STATE MP	SCS andME	174/2025
24	D-FAO/6/2007 FAO/6/2007	STATE MP	SCS andME	175/2025
25	D-FAO/5/2022 FAO/5/2022	M. KALYANI MP	S.S.RAO	176/2025
26	D-FAO/160/2021	SANTILATA DASH	GAJENDRANATH ROUT	

27	FAO/160/2021 D-FAO/10078/2025 FAO/ /	MP BINAPANI GILL MP	KARUNAKAR DAS	177/2025
28	D-CRLREV/6837/2025 CRLREV/123/2025	MP KIRAN SAHU MP	SOUBHAGYA KUMAR DASH	178/2025
29	D-CRLREV/4588/2025 CRLREV/ /	MP NILADRI PRADHAN MP	KSHIROD KUMAR ROUT	199/2025
30	D-CRLREV/3869/2025 CRLREV/ /	MP SIBA SHANKAR DASH @ SIVA @ PINTU MP	HARIPAD MOHANTY	200/2025
31	D-CRLREV/6025/2025 CRLREV/128/2025	MP TAPAN KUMAR DASH MP	ANUPAM DASH	201/2025
32	D-BLAPL/31946/2024 BLAPL/10945/2024	MP ANUPAMA DAS MP		202/2025
33	D-BLAPL/3225/2025 BLAPL/1552/2025	MP KALU CHARAN PRADHAN @ KALIA MP		347/2025
34	D-BLAPL/37343/2024 BLAPL/12665/2024	MP BIKRAM SEKHAR MALLICK @ PINTU MP	BISWAMBAR MOHANTY	348/2025
35	D-BLAPL/3711/2025 BLAPL/1449/2025	MP JAYA CHANDRA PANDA MP		349/2025
36	D-BLAPL/37067/2024 BLAPL/12425/2024	MP KRUPASINDHU SAHU @ KRUPASINDHU SINGH MP	RAMAKANTA BARIK	350/2025
37	D-RSA/228/2019 RSA/228/2019	MP KANCHANABALA DEI MP	SAMIR KUMAR MISHRA	351/2025
38	D-RSA/30675/2024 RSA/257/2024	MP NANDAKISHORE DAS MP	ANAM CHARAN PANDA	367/2025
39	D-RSA/9972/2025 RSA/ /	MP JAGMOHAN GIRI MP	GOPINATH MISHRA	368/2025
40	D-RSA/110/2011 RSA/110/2011	MP JIBAN MAHAR MP	M/S.B.H.MOHANTY	369/2025
41	D-RSA/110/2011 RSA/110/2011	MP JIBAN MAHAR MP	M/S.B.H.MOHANTY	370/2025
42	D-RSA/110/2011 RSA/110/2011	MP JIBAN MAHAR MP	M/S.B.H.MOHANTY	371/2025
43	D-RSA/110/2011 RSA/110/2011	MP JIBAN MAHAR MP	M/S.B.H.MOHANTY	372/2025
44	D-RSA/110/2011 RSA/110/2011	MP JIBAN MAHAR MP	M/S.B.H.MOHANTY	373/2025
45	D-RSA/110/2011 RSA/110/2011	MP JIBAN MAHAR MP	M/S.B.H.MOHANTY	374/2025
46	D-RSA/110/2011 RSA/110/2011	MP JIBAN MAHAR MP	M/S.B.H.MOHANTY	375/2025
47	D-RSA/110/2011 RSA/110/2011	MP JIBAN MAHAR MP	M/S.B.H.MOHANTY	376/2025
48	D-RSA/110/2011 RSA/110/2011	MP JIBAN MAHAR MP	M/S.B.H.MOHANTY	377/2025
49	D-RSA/360/2023 RSA/360/2023	MP VIKAS KUMAR SAHA MP	DAYANANDA MOHAPATRA	378/2025
50	D-RSA/10060/2025 RSA/ /	MP PITABASA BADMALI MP	AMIT PRASAD BOSE	379/2025
51	D-CMP/9851/2025 CMP/ /	MP BALADEV TARAI MP	LINGARAJ SARANGI	380/2025
52	D-CMP/8115/2025 CMP/316/2025	MP CHINTAMANI MOHARANA MP	RAMAKANTA NAYAK	405/2025
53	D-CMP/8115/2025 CMP/316/2025	MP CHINTAMANI MOHARANA MP	RAMAKANTA NAYAK	406/2025
54	D-CMP/9922/2025 CMP/ /	MP SAMPURNANANDA MISHRA MP	RAMDAS ACHARY	407/2025
55	D-CMP/9881/2025 CMP/ /	MP SANWARMAL MODI MP	BIBHUTI BHUSAN MISHRA 2	408/2025
56	D-CMP/9969/2025 CMP/ /	MP MAMATAMAYEE JENA@DAS MP	SARAT CHANDRA MEKAP	409/2025
57	D-CMP/10074/2025 CMP/ /	MP SUCHITRA MITAL MP	TUSAR KUMAR MISHRA	410/2025
				411/2025

58	D-CMP/10074/2025 CMP/ /	SUCHITRA MITAL MP	TUSAR KUMAR MISHRA	412/2025
59	D-ABLAPL/3742/2025 ABLAPL/1547/2025	KALYAN PATRA MP		632/2025
60	D-ABLAPL/70/2025 ABLAPL/92/2025	BISWA SHANKAR PATRA @ BABULI PATRA MP		633/2025
61	D-ABLAPL/1796/2025 ABLAPL/836/2025	LIPUN DASH MP		634/2025
62	D-ABLAPL/25929/2024 ABLAPL/9558/2024	MIRZA JAHIR ABAS BAIG MP		635/2025
63	D-ABLAPL/2782/2024 ABLAPL/1084/2024	NIRBANA BEHERA @ NIBARANA BEHERA MP		636/2025
64	D-ABLAPL/37205/2024 ABLAPL/14264/2024	SWARUP DAS @ SWOROO SHANKAR DAS MP		637/2025
65	D-ABLAPL/37989/2024 ABLAPL/14623/2024	SURYA NARAYAN SAHU MP		638/2025
66	D-ABLAPL/31744/2024 ABLAPL/11921/2024	ASHOK KUMAR SAHU MP		639/2025
67	D-ABLAPL/19932/2024 ABLAPL/7177/2024	CHAGALA @ SANTOSH MOHAPATRA MP		640/2025
68	D-ABLAPL/27956/2024 ABLAPL/10302/2024	MANISH AGRAWAL @ KALU MP		641/2025
69	D-ABLAPL/1395/2025 ABLAPL/644/2025	SARAT KUMAR SASMAL MP		642/2025
70	D-ABLAPL/5310/2020 ABLAPL/5310/2020	KUNA BEHERA MP	SURAJ MOHANTY	643/2025
71	D-ABLAPL/7786/2023 ABLAPL/7786/2023	KASHI@KASHINATH BARALA MP	ROHIT RANJAN RAY	644/2025
72	D-MACA/45271/2024 MACA/1200/2024	NATIONAL INSURANCE CO.LTD., KOLKATA MP	SUBRAT SATPATHY	688/2025
73	D-MACA/9849/2025 MACA/ /	MADAN MOHAN SAHU MP	PRADEEP KUMAR MISHRA	689/2025
74	D-MACA/9849/2025 MACA/ /	MADAN MOHAN SAHU MP	PRADEEP KUMAR MISHRA	690/2025
75	D-MACA/9845/2025 MACA/ /	KRUPASINDHU KARALI MP	PRADEEP KUMAR MISHRA	691/2025
76	D-MACA/9845/2025 MACA/ /	KRUPASINDHU KARALI MP	PRADEEP KUMAR MISHRA	692/2025
77	D-MACA/9940/2025 MACA/ /	BABI BHUTIA MP	BISWAJIT MOHANTY	693/2025
78	D-MACA/9974/2025 MACA/ /	BIRAKISHORE HATI MP	DEBASISH PATNAIK	694/2025
79	D-MACA/9974/2025 MACA/ /	BIRAKISHORE HATI MP	DEBASISH PATNAIK	695/2025
80	D-MACA/9974/2025 MACA/ /	BIRAKISHORE HATI MP	DEBASISH PATNAIK	696/2025
81	D-MACA/9979/2025 MACA/ /	CHANDRASEKHAR MEHER MP	DEBASISH PATNAIK	697/2025
82	D-MACA/9979/2025 MACA/ /	CHANDRASEKHAR MEHER MP	DEBASISH PATNAIK	698/2025
83	D-MACA/9988/2025 MACA/ /	BAULA DAS MP	BIJAYANANDA SAMANTARAY	699/2025
84	D-MACA/9997/2025 MACA/ /	M/S. NEW INDIA ASSURANCE CO.LTD., CUS MP	SUMANTH ROY	700/2025
85	D-MACA/10003/2025 MACA/ /	ASHUTOSH @ ASHISH NAIK MP	PABITRA KUMAR NAYAK	701/2025
86	D-MACA/10000/2025 MACA/ /	DM CHOLAMANDALAM MS GENERAL INSURANCE CO.LTD., BBSR MP	SOMANATH ROY	702/2025
87	D-MACA/10003/2025 MACA/ /	ASHUTOSH @ ASHISH NAIK MP	PABITRA KUMAR NAYAK	703/2025
88	D-MACA/10013/2025 MACA/ /	B.M., ORIENTAL INSURANCE CO.LTD., BANGALURU MP	ANJITHIMBALA PATI	704/2025
89	D-MACA/10021/2025	B.M., ORIENTAL INSURANCE CO.LTD., BANGALURU	ANJITHIMBALA PATI	

	MACA/ /	MP		705/2025
90	D-MACA/10034/2025	B.M., ORIENTAL INSURANCE CO.LTD., BANGALURU	ANIL KUMAR PATI	
	MACA/ /	MP		706/2025
91	D-CRLMC/5789/2025	BIKRAM SAMANTARAY	NALINI KUMAR JENA	
	CRLMC/1003/2025	MP		726/2025
92	D-CRLMC/5416/2025	JYOTI NARAYAN SINGHBABU	ABHISHEK DASH	
	CRLMC/972/2025	MP		727/2025
93	D-CRLMC/5420/2025	JYOTI NARAYAN SINGHBABU	ABHISHEK DASH	
	CRLMC/973/2025	MP		728/2025
94	D-CRLMC/5422/2025	JYOTI NARAYAN SINGHBABU	ABHISHEK DASH	
	CRLMC/974/2025	MP		729/2025
95	D-CRLMC/5425/2025	JYOTI NARAYAN SINGHBABU	ABHISHEK DASH	
	CRLMC/975/2025	MP		730/2025
96	D-CRLMC/5426/2025	JYOTI NARAYAN SINGHBABU	ABHISHEK DASH	
	CRLMC/976/2025	MP		731/2025
97	D-CRLMC/1910/2025	ADITYA DEV INFRA TECH PVT. LTD., BBSR	SASWAT KUMAR ACHARYA, PRAFULLA KUMAR RATH (SR. ADV.), Y	
	CRLMC/347/2025	MP		732/2025
98	D-CRLMC/26380/2024	CHANDRASEKHAR DAS	PADMALOCHAN MOHANTY	
	CRLMC/3584/2024	MP		733/2025
99	D-CRLMC/1172/2017	BABU SWAIN	M/S SOUBHAGYA KUMAR DASH	
	CRLMC/1172/2017	MP		734/2025
100	D-CRLMC/7393/2025	GIRIJA SANKAR MISHRA	LINGARAJ SARANGI	
	CRLMC/ /	MP		735/2025
101	D-CRLMC/7403/2025	RANJAN KU. SAHU	RAMDAS ACHARY	
	CRLMC/ /	MP		736/2025
102	D-CRLMC/7420/2025	BISWARANJAN SUNANI	JUGALA KISHORE PANDA	
	CRLMC/ /	MP		737/2025
103	D-CRLMC/3581/2023	BIJAYALAXMI SWAIN		
	CRLMC/3581/2023	MP		738/2025
104	D-CRLMC/7442/2025	BHAIRAVABHATLA KAMESWAR RAO	BIKRAM KESHARI MOHANTY	
	CRLMC/ /	MP		739/2025
105	D-CRLMC/7465/2025	NILAMANI KAR	SUJATA JENA	
	CRLMC/ /	MP		740/2025
106	D-CRLMC/7469/2025	DIBENDU PRASAD SAHU @ DIBYENDU PRASAD SAHU	ANINDIA MOHANTY	
	CRLMC/ /	MP		741/2025
107	D-CRLMC/840/2025	DAMODAR NAYAK	SUBHRANSU BHUSAN MOHANTY	
	CRLMC/247/2025	MP		742/2025
108	D-CRLMC/7472/2025	DIBENDU PRASAD SAHU @ DIBYENDU PRASAD SAHU	ANINDIA MOHANTY	
	CRLMC/ /	MP		743/2025
109	D-CRLMC/7478/2025	DIBENDU PRASAD SAHU @ DIBYENDU PRASAD SAHU	ANINDIA MOHANTY	
	CRLMC/ /	MP		744/2025
110	D-CRLMC/7481/2025	DIBENDU PRASAD SAHU @ DIBYENDU PRASAD SAHU	ANINDIA MOHANTY	
	CRLMC/ /	MP		745/2025
111	D-CRLMC/455/2025	SURU@TARUN TANTY@TARUN TANTI		
	CRLMC/112/2025	MP		746/2025
112	D-CRLA/6982/2025	INFORMANT	ARIJEET MISHRA	
	CRLA/ /	MP		763/2025
113	D-CRLA/7347/2025	BISHNUPADA MALLICK	ANIRUDHA DAS	
	CRLA/ /	MP		764/2025
114	D-CRLA/7347/2025	BISHNUPADA MALLICK	ANIRUDHA DAS	
	CRLA/ /	MP		765/2025
115	D-CRLA/1179/2022	MADHUSUDAN BEHERA	CHITTA RANJAN SAHU	
	CRLA/1179/2022	MP		766/2025
116	D-CRLA/1215/2023	BHAGABAN PANDA	BHABANI SHANKAR DASPARIDA	
	CRLA/1215/2023	MP		767/2025
117	D-CRLA/7369/2025	MARIAPPAN KANDASAMY @ M.KANDASAMY	ABHUTI RANJAN MOHANTY	
	CRLA/ /	MP		768/2025
118	D-CRLA/7369/2025	MARIAPPAN KANDASAMY @ M.KANDASAMY	ABHUTI RANJAN MOHANTY	
	CRLA/ /	MP		769/2025
119	D-CRLA/7369/2025	MARIAPPAN KANDASAMY @ M.KANDASAMY	ABHUTI RANJAN MOHANTY	
	CRLA/ /	MP		770/2025
120	D-CRLA/7425/2025	RABINDRA BEHERA	SURYAKANTA DWIBEDI	
	CRLA/ /	MP		771/2025

121	D-CRLA/7425/2025 CRLA/ /	RABINDRA BEHERA MP	SURYAKANTA DWIBEDI	772/2025
122	D-CRLA/7424/2025 CRLA/ /	ANTARYAMI KABAT MP	ARUN KUMAR BEHERA	773/2025
123	D-CRLA/7424/2025 CRLA/ /	ANTARYAMI KABAT MP	ARUN KUMAR BEHERA	774/2025
124	D-CRLA/38505/2024 CRLA/316/2025	BISWA BHUSAN BISWAL MP	RAMANI KANTA PATTANAIAK	775/2025
125	D-CRLA/7470/2025 CRLA/ /	CHHOTRAY MUNDA MP	SUSAMA RANI SAHOO	776/2025
126	D-CRLA/7470/2025 CRLA/ /	CHHOTRAY MUNDA MP	SUSAMA RANI SAHOO	777/2025
127	D-CRLA/7470/2025 CRLA/ /	CHHOTRAY MUNDA MP	SUSAMA RANI SAHOO	778/2025
128	D-CRLA/8051/2024 CRLA/293/2024	TUBULU @ ASIT DASH MP	RAMANI KANTA PATTANAIAK	779/2025
129	D-CRLA/8051/2024 CRLA/293/2024	TUBULU @ ASIT DASH MP	RAMANI KANTA PATTANAIAK	780/2025
130	D-WA/9799/2025 WA/ /	STATE OF ODISHA MP	SIDHARTH PRASAD DAS,A.S.C	1424/2025
131	D-WA/9799/2025 WA/ /	STATE OF ODISHA MP	SIDHARTH PRASAD DAS,A.S.C	1425/2025
132	D-WA/9801/2025 WA/ /	STATE OF ODISHA MP	SAROJ KUMAR JEE,A.G.A	1426/2025
133	D-WA/9801/2025 WA/ /	STATE OF ODISHA MP	SAROJ KUMAR JEE,A.G.A	1427/2025
134	D-WA/9801/2025 WA/ /	STATE OF ODISHA MP	SAROJ KUMAR JEE,A.G.A	1428/2025
135	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	1429/2025
136	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	1430/2025
137	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	1431/2025
138	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	1432/2025
139	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	1433/2025
140	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	1434/2025
141	D-WA/1780/2022 WA/1780/2022	STATE OF ODISHA MP		1435/2025
142	D-WA/1780/2022 WA/1780/2022	STATE OF ODISHA MP		1436/2025
143	D-WA/1780/2022 WA/1780/2022	STATE OF ODISHA MP		1437/2025
144	D-WA/9787/2025 WA/ /	STATE OF ODISHA MP	SAROJ KUMAR JEE, A.G.A.	1438/2025
145	D-WA/9787/2025 WA/ /	STATE OF ODISHA MP	SAROJ KUMAR JEE, A.G.A.	1439/2025
146	D-WA/9788/2025 WA/ /	STATE OF ODISHA MP	GAYATRI PATRA, A.S.C.	1440/2025
147	D-WA/9788/2025 WA/ /	STATE OF ODISHA MP	GAYATRI PATRA, A.S.C.	1441/2025
148	D-WA/9789/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	1442/2025
149	D-WA/9789/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	1443/2025
150	D-WA/5474/2025 WA/366/2025	BISWARANJAN MOHANTY MP	SARADA PRASANNA SARANGI	1444/2025
151	D-WA/10019/2025 WA/ /	RABINDRA SAMANTA MP	UPENDRA KUMAR SAMAL	1445/2025
152	D-WA/10019/2025	RABINDRA SAMANTA	UPENDRA KUMAR SAMAL	

	WA/ /	MP		1446/2025
153	D-WA/10038/2025	NARASINGHA SUAR	JAYDEEP PAL	
	WA/ /	MP		1447/2025
154	D-WA/10042/2025	BINODINI SENAPATI	LAXMIKANTA MOHANTY	
	WA/ /	MP		1448/2025
155	D-WA/9791/2025	STATE OF ODISHA	SASWAT DAS, A.G.A.	
	WA/ /	MP		1449/2025
156	D-WA/9791/2025	STATE OF ODISHA	SASWAT DAS, A.G.A.	
	WA/ /	MP		1450/2025
157	D-WA/9791/2025	STATE OF ODISHA	SASWAT DAS, A.G.A.	
	WA/ /	MP		1451/2025
158	D-WA/9792/2025	STATE OF ODISHA	SASWAT DAS, A.G.A.	
	WA/ /	MP		1452/2025
159	D-WA/9792/2025	STATE OF ODISHA	SASWAT DAS, A.G.A.	
	WA/ /	MP		1453/2025
160	D-WA/9792/2025	STATE OF ODISHA	SASWAT DAS, A.G.A.	
	WA/ /	MP		1454/2025
161	D-WA/9794/2025	STATE OF ODISHA	SASWAT DAS, A.G.A.	
	WA/ /	MP		1455/2025
162	D-WA/9794/2025	STATE OF ODISHA	SASWAT DAS, A.G.A.	
	WA/ /	MP		1456/2025
163	D-WA/9794/2025	STATE OF ODISHA	SASWAT DAS, A.G.A.	
	WA/ /	MP		1457/2025
164	D-WP(C)/9782/2025	NIRADA KUMAR NAYAK	RAMESH CHANDRA JENA	
	WP(C)/ /	MP		4088/2025
165	D-WP(C)/9786/2025	NIRADA KUMAR NAYAK	RAMESH CHANDRA JENA	
	WP(C)/ /	MP		4089/2025
166	D-WP(C)/9790/2025	NIRADA KUMAR NAYAK	RAMESH CHANDRA JENA	
	WP(C)/ /	MP		4090/2025
167	D-WP(C)/8785/2025	RANENDRA PRATAP MANGARAJ	ATUL TRIPATHY	
	WP(C)/6591/2025	MP		4091/2025
168	D-WP(C)/9795/2025	BANITA ROUSTRAY	BIRAJA PRASANNA DAS	
	WP(C)/ /	MP		4092/2025
169	D-WP(C)/9800/2025	BISWANATH NAIK	RAJJEET ROY	
	WP(C)/7027/2025	MP		4093/2025
170	D-WP(C)/9797/2025	ARUN KUMAR MODA	BIRAJA PRASANNA DAS	
	WP(C)/ /	MP		4094/2025
171	D-WP(C)/9700/2025	M/S. BALAJI METALLICS PRIVATEN LTD, SUNDERRAJAN DAS		4095/2025
	WP(C)/ /	MP		
172	D-WP(C)/8787/2025	KAILASH CHANDRA BEHERA	JAJATI KESHARI KHUNTIA	
	WP(C)/6646/2025	MP		4096/2025
173	D-WP(C)/9807/2025	UPENDRA KUMAR PANDA	DR.PURUSOTTAM CHULI	
	WP(C)/ /	MP		4097/2025
174	D-WP(C)/9808/2025	MUKESH BHOI	AGASTI KANUNGO	
	WP(C)/7025/2025	MP		4098/2025
175	D-WP(C)/9813/2025	M/S PLANET HOSPITALITY SERVICES, BBSRUBHANKAR ROUT		4099/2025
	WP(C)/7044/2025	MP		
176	D-WP(C)/9814/2025	GOURANG CHOUDHURY	ARUN KUMAR PATRA	
	WP(C)/ /	MP		4100/2025
177	D-WP(C)/7609/2025	M/S. MAIRUN BIBI, BBSR		4101/2025
	WP(C)/6019/2025	MP		
178	D-WP(C)/9820/2025	MANAS RANJAN DAS	SANGRAM KUMAR SINGH	
	WP(C)/ /	MP		4102/2025
179	D-WP(C)/9822/2025	S.D.O.-1 (ELECT.), SOHELA, TPWODL, BARAKASHANTA KUMAR TRIPATHY		4103/2025
	WP(C)/ /	MP		
180	D-WP(C)/9825/2025	GARPARTY ENKAT LAXMI	SURESH KUMAR JENA	
	WP(C)/ /	MP		4104/2025
181	D-WP(C)/45345/2024	RASHMITA PRADHAN	KRISHNA CHANDRA SAHU	
	WP(C)/27114/2024	MP		4105/2025
182	D-WP(C)/9832/2025	RAJESH KUMAR PANDA	AKSHAYA KUMAR PANDEY	
	WP(C)/7031/2025	MP		4106/2025
183	D-WP(C)/35569/2021	GOBINDA CHANDRA DASH	KRISHNA CHANDRA SAHU	
	WP(C)/35569/2021	MP		4107/2025

184	D-WP(C)/9837/2025 WP(C)/ /	SWADESH NAYAK MP	SANTOSH KUMAR DWIVEDY	4108/2025
185	D-WP(C)/5568/2025 WP(C)/4570/2025	MANAS RANJAN BEHERA MP	BAIDHAR SAHOO	4109/2025
186	D-WP(C)/5568/2025 WP(C)/4570/2025	MANAS RANJAN BEHERA MP	PRASANTA KUMAR SATAPATHY	4110/2025
187	D-WP(C)/5290/2025 WP(C)/4205/2025	GITANJALI MISHRA MP	SWAYAMJIT ROUT	4111/2025
188	D-WP(C)/9838/2025 WP(C)/ /	KRUSHNA CHANDRA MISHRA MP	SARADA DASH	4112/2025
189	D-WP(C)/7832/2025 WP(C)/6048/2025	NATIONAL INSTITUTE OF FASHION TECHNOLOGY, BHAR MP	MOHIT KUMAR ACHARYA	4113/2025
190	D-WP(C)/8978/2025 WP(C)/6643/2025	M/S. TZIPL- LIDIPL -AECPL (JV) MP	SIDHANT DWIBEDI	4114/2025
191	D-WP(C)/9831/2025 WP(C)/ /	DIPTI RANJAN DASH MP	RAMA KRISHNA BISOI	4115/2025
192	D-WP(C)/9852/2025 WP(C)/ /	PRATAPRUDRA BARAL MP	AKSHAYA KUMAR JENA	4116/2025
193	D-WP(C)/9856/2025 WP(C)/7038/2025	DEBARAJ MOHANTY MP	DEBASISH SAMAL	4117/2025
194	D-WP(C)/9273/2025 WP(C)/ /	SWAGAT KUMAR JENA MP	LAXMAN PRADHAN	4118/2025
195	D-WP(C)/3017/2020 WP(C)/3017/2020	JAYANTI NAYAK MP	M/S. SANGRAM JENA	4119/2025
196	D-WP(C)/9860/2025 WP(C)/7063/2025	NIRANJAN NANDI MP	ASHOK KUMAR SARANGI	4120/2025
197	D-WP(C)/9863/2025 WP(C)/ /	KRUPAJAL SHG MP	BASUMATI PRADHAN	4121/2025
198	D-WP(C)/9869/2025 WP(C)/7079/2025	AVIMONUE ROUT MP	NRUSINGH CHARAN ROUT	4122/2025
199	D-WP(C)/23033/2023 WP(C)/23033/2023	SUSIL KUMAR BARAL MP	M/S GOPAL PRASAD JENA, B. BARIK	4123/2025
200	D-WP(C)/9870/2025 WP(C)/ /	SAROJ KUMAR SAHOO MP	PARSURAM DAS	4124/2025
201	D-WP(C)/54692/2024 WP(C)/366/2025	SUKANTI SARANGI MP	JUDHISTHIR SAHOO	4125/2025
202	D-WP(C)/9872/2025 WP(C)/7076/2025	M/S. UNIQUE SECURITY SERVICE, BALASOR MP	ASHOK KUMAR DAS	4126/2025
203	D-WP(C)/9874/2025 WP(C)/ /	SUBAS CHANDRA SAHOO MP	PARSURAM DAS	4127/2025
204	D-WP(C)/9823/2025 WP(C)/ /	SRIKANTA MOHANTY MP	RAMAKRISHNA BISOI	4128/2025
205	D-WP(C)/9875/2025 WP(C)/ /	JAYASHREE LENKA MP	RAJKISHORE SWAIN	4129/2025
206	D-WP(C)/9890/2025 WP(C)/ /	M/S MAA BIRAJA COLD STORAGE MP	UPENDRA KUMAR SAMAL	4130/2025
207	D-WP(C)/9892/2025 WP(C)/ /	SOUMENDRA SAMANTARAY MP	RAGHUNATH DASMOHAPATRA	4131/2025
208	D-WP(C)/9895/2025 WP(C)/ /	PRASANTA KUMAR NAYAK MP	SIDHANT DAS	4132/2025
209	D-WP(C)/8783/2025 WP(C)/6580/2025	SUPRAVA SAHOO MP	ATUL TRIPATHY	4133/2025
210	D-WP(C)/9897/2025 WP(C)/ /	SATYA NARAYAN DASH MP	SIDHANT DAS	4134/2025
211	D-WP(C)/9898/2025 WP(C)/ /	SUBASH CHANDRA MOHAPATRA MP	SIDHANT DAS	4135/2025
212	D-WP(C)/7322/2025 WP(C)/5573/2025	SUBHASMITA JENA MP		4136/2025
213	D-WP(C)/9903/2025 WP(C)/ /	SASMITA MOHANTY MP	SAIBRATA RATH	4137/2025
214	D-WP(C)/9908/2025 WP(C)/ /	SUDHANSU SEKHAR ROUT MP	SAIBRATA RATH	4138/2025
215	D-WP(C)/9913/2025	SUJIT KUMAR MOHANTY	SAIBRATA RATH	

	WP(C)/ /	MP		4139/2025
216	D-WP(C)/9871/2025	SATYABRATA PATTNAIK	CHITRASEN PARIDA	
	WP(C)/ /	MP		4140/2025
217	D-WP(C)/9917/2025	MANORANJAN NAYAK	RAMDAS ACHARY	
	WP(C)/ /	MP		4141/2025
218	D-WP(C)/9920/2025	DRAUPADI PRADHAN	SUKANTA KUMAR NAYAK (2)	
	WP(C)/ /	MP		4142/2025
219	D-WP(C)/5503/2025	SRUJEET KHUNTIA	BISHNU PRASAD PRADHAN	
	WP(C)/4373/2025	MP		4143/2025
220	D-WP(C)/7588/2022	KEDAR BISWAL	DIGAMBARA MISHRA	
	WP(C)/7588/2022	MP		4144/2025
221	D-WP(C)/9934/2025	SHIVA KARTTA	PRASANTA KUMAR SATAPATHY	
	WP(C)/ /	MP		4145/2025
222	D-WP(C)/15386/2021	UNION OF INDIA	UDIT RANJAN JENA (C.G.C)	
	WP(C)/15386/2021	MP		4146/2025
223	D-WP(C)/22357/2019	THE EXECUTIVE ENGINEER	M/S. PRASANTA KUMAR TRIPATHY	
	WP(C)/22357/2019	MP		4147/2025
224	D-WP(C)/22357/2019	THE EXECUTIVE ENGINEER	M/S. PRASANTA KUMAR TRIPATHY	
	WP(C)/22357/2019	MP		4148/2025
225	D-WP(C)/9943/2025	SUMITRA PARIDA	SAKTI PRASAD DAS	
	WP(C)/ /	MP		4149/2025
226	D-WP(C)/22357/2019	THE EXECUTIVE ENGINEER	M/S. PRASANTA KUMAR TRIPATHY	
	WP(C)/22357/2019	MP		4150/2025
227	D-WP(C)/28698/2024	ANAKAR SWAIN		
	WP(C)/16508/2024	MP		4151/2025
228	D-WP(C)/22357/2019	THE EXECUTIVE ENGINEER	M/S. PRASANTA KUMAR TRIPATHY	
	WP(C)/22357/2019	MP		4152/2025
229	D-WP(C)/22357/2019	THE EXECUTIVE ENGINEER	M/S. PRASANTA KUMAR TRIPATHY	
	WP(C)/22357/2019	MP		4153/2025
230	D-WP(C)/33889/2023	MANAS BARDHAN	KSHIROD KUMAR ROUT	
	WP(C)/33889/2023	MP		4154/2025
231	D-WP(C)/2632/2025	HASHISA BEGUM	DR. SUJATA DASH	
	WP(C)/5090/2025	MP		4155/2025
232	D-WP(C)/9955/2025	SUCHISMITA DAS	LALATENDU SAMANTARAY	
	WP(C)/ /	MP		4156/2025
233	D-WP(C)/9959/2025	CHANDRIKA MALLICK	SATYAJIT MOHAPATRA (2)	
	WP(C)/ /	MP		4157/2025
234	D-WP(C)/9963/2025	BIJAY KUMAR SAHOO	TANMAY MISHRA	
	WP(C)/ /	MP		4158/2025
235	D-WP(C)/52067/2024	RASMITA SWAIN	SAIBRATA RATH	
	WP(C)/31708/2024	MP		4159/2025
236	D-WP(C)/21375/2023	UDAYANATH BARIK	ULLASH CHANDRA MOHANTY	
	WP(C)/21375/2023	MP		4160/2025
237	D-WP(C)/9978/2025	PRAFULLA KUMAR SAHOO	SAROJA KANTA SAMAL	
	WP(C)/ /	MP		4161/2025
238	D-WP(C)/9984/2025	PRIYANKA PRADHAN	ANINDYA KUMAR MISHRA	
	WP(C)/ /	MP		4162/2025
239	D-WP(C)/9907/2025	KAILASH CHANDRA MISHRA	SWAGAT KUMAR SAHU	
	WP(C)/ /	MP		4163/2025
240	D-WP(C)/9986/2025	SUJATA MISHRA	LAXMIKANTA MOHANTY	
	WP(C)/ /	MP		4164/2025
241	D-WP(C)/9989/2025	GAYATRI BARIK ALIAS BEJ	KARUNAKAR RATH	
	WP(C)/ /	MP		4165/2025
242	D-WP(C)/9992/2025	KHEDU NAG	RABINDRA NATH PRUSTY	
	WP(C)/ /	MP		4166/2025
243	D-WP(C)/51004/2024	SANJAY KUMAR MISHRA		
	WP(C)/31142/2024	MP		4167/2025
244	D-WP(C)/9999/2025	SHREE SHREE KAPILAMUNI SATCHETAN	SUBASH CHANDRAN DAS	
	WP(C)/ /	MP		4168/2025
245	D-WP(C)/8251/2009	LAXMI SUNA	M/S.N.C.PATI,M/S.NARESH CH. JENA,B.D.PANDA	
	WP(C)/8251/2009	MP		4169/2025
246	D-WP(C)/10009/2025	GOPAL PADHY	SOMA PATNAIK	
	WP(C)/ /	MP		4170/2025

247	D-WP(C)/39977/2024 WP(C)/24428/2024	REKHARANI DAS MP	GOURI MOHAN RATH	4171/2025
248	D-WP(C)/7443/2025 WP(C)/5751/2025	RADHAMOHAN MISHRA MP		4172/2025
249	D-WP(C)/10011/2025 WP(C)/ /	NARENDRA PRASAD NAYAK MP	AUROVINDA MOHANTY	4173/2025
250	D-WP(C)/10017/2025 WP(C)/ /	M/S SAROJ MEDICAL STORE MP	KAJAL SAHOO	4174/2025
251	D-WP(C)/10026/2025 WP(C)/ /	M/S.PAIKARAY IMFL RESTAURANT ON SHOPPING COMPLEX MP	HOPT KUMAR MOHANTY	4175/2025
252	D-WP(C)/541/2025 WP(C)/843/2025	LILIMA BEHERA MP		4176/2025
253	D-WP(C)/9994/2025 WP(C)/ /	SUDHIR KUMAR DAS MP	SATYANARAYAN MISHRA	4177/2025
254	D-WP(C)/22549/2023 WP(C)/22549/2023	BALABHADRA SAHOO MP		4178/2025
255	D-WP(C)/54482/2024 WP(C)/451/2025	TRIPURA MISHRA MP	SUBHRANSU BHUSAN MOHANTY	4179/2025
256	D-WP(C)/10015/2025 WP(C)/ /	RUNUBALA PATRA MP	SUKANTA KUMAR DALAI	4180/2025
257	D-WP(C)/55228/2024 WP(C)/3358/2025	PRATAP KISHORE JENA MP	PRANAYANEE DASMOHAPATRA	4181/2025
258	D-WP(C)/34791/2022 WP(C)/34791/2022	SUBHASIS SAHOO MP	SUSANTA SEKHAR MOHAPATRA	4182/2025
259	D-WP(C)/10051/2025 WP(C)/ /	KUMUDINI SWAIN MP	AJAYA KUMAR PRADHAN	4183/2025
260	D-WP(C)/10064/2025 WP(C)/ /	RATIKANAT ROUT MP	SATYA RANJAN MULIA	4184/2025
261	D-WP(C)/10049/2025 WP(C)/ /	CHANDRAREKHA MAHARATHA MP	BIDYADHAR MANSING	4185/2025
262	D-WP(C)/10068/2025 WP(C)/ /	SANTOSH PRADHAN MP	SASWATI MOHAPATRA	4186/2025
263	D-WP(C)/10076/2025 WP(C)/ /	M/S. TARA PRASANNA NAYAK, PATABANDH MP	DEB KUMAR BHARGAWAL	4187/2025
264	D-WP(C)/25520/2024 WP(C)/17035/2024	M/S. EAST COAST CONSTRUCTIONS AND MANORAMA MP	MANORAMA MISHRA	4188/2025
265	D-WP(C)/10084/2025 WP(C)/ /	CUTTACK BAR ASSOCIATION MP	SURYANSHI SRIVASTAVA	4189/2025
266	D-WP(C)/10085/2025 WP(C)/ /	M/S. EVOS BUILCON PRIVATE LTD., MP	BBSRSAIBRATA RATH	4190/2025